

# ORISSA HIGH COURT

## FILING REPORT AS ON :22/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ADMLS/24238/2026 ADMLS/2/2026	BLACK HILLS FZCO VS MT UNITY (IMO 9388792)	PRATIK DASH VS	// ()	
2	D-ARBA/24304/2026	LINGARAJ NAYAK VS PROJECT DIRECTOR, N.H.A.I., BHUBANESWAR	JEEVANJYOTI MOHANTY VS	// ()	
3	D-ARBP/24334/2026	M/S. S.M CONSULTANTS VS THE CHIEF ENGINEER NATIONAL HIGHWAYS,ODISHA	ABHISHEK DASH VS	// ()	AOD20240000186C202600040
4	D-ARBP/24434/2026	SURESH CHAND JAIN VS M/S. OM ENGINEERS FABRICATORS	SREEJIT MOHANTY VS	// ()	
5	D-BLAPL/15428/2026 BLAPL/5244/2026	MINA BEGUM VS STATE OF ODISHA	BIDYADHAR PANDA VS	SAMBALPUR SADAR /152 /2026 SPL,JUDGE SAMBALPUR(Sambalpur) TR/0000049/2026	AOR20220001945C202600019
6	D-BLAPL/15429/2026	KRISHNA GOCHHAYAT VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// ()	AOR20220001648C202600030
7	D-BLAPL/15431/2026	HAPUS @ HAKIM KHAN VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	NAYAGARH /92 /2026 ()	
8	D-BLAPL/15432/2026	KHURI BEGUM VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	NAYAGARH /92 /2026 ()	
9	D-BLAPL/15435/2026	PITABASH SAHOO VS STATE OF ODISHA	VS	NCB BHUBANESWAR /3 /2025 ()	
10	D-BLAPL/15438/2026	SUNIL DAS VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	BIDANASI /128 /2026 ()	
11	D-BLAPL/15444/2026	HINA NAIK @ GOBARDHAN NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// ()	AOD20250000009C202600050

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12	D-BLAPL/15445/2026	KANHU CHARAN MAHARANA VS STATE OF ODISHA	LAXMAN PRADHAN VS	MUNIGUDA /188 /2025 () //	AOD20240000968C202600011
13	D-BLAPL/15447/2026	JAYANTI SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	ANGUL SADAR PS /904 /2025 () //	AOD20250000009C202600051
14	D-BLAPL/15448/2026	PANU NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /89 /2022 () //	
15	D-BLAPL/15449/2026	UTTAM NAYAK VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /25 /2024 () //	
16	D-BLAPL/15453/2026	SUKLAL MUNDA @ SUKLAL HANAHAGA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	JODA /78 /2026 () //	
17	D-BLAPL/15457/2026	BISWANATH LENKA VS STATE OF ODISHA	RAKESH SHARMA VS	CYBER CRIME AND ECONOMIC OFFENCES, PURI /18 /2026 () //	
18	D-BLAPL/15460/2026	BASANTI MIRDHA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BELTUKURI /51 /2020 () //	
19	D-BLAPL/15461/2026	SOMNATH NAG @ SOMU VS STATE OF ODISHA	RAHUL PRADHAN VS	NIALI /154 /2026 () //	
20	D-BLAPL/15464/2026	MADHABANANDA BARIK VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	BONTH /74 /2024 () //	AOR20220001207C202600035
21	D-BLAPL/15465/2026	DUSHMANTA SAHOO @ BUTU VS STATE OF ODISHA	BISWARANJAN DALAI VS	BANKI /50 /2024 () //	AOR20220003722C202600092
22	D-BLAPL/15466/2026	MILAN PAHAN @ MILLAN PRADHAN @ BILLA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KHALLIKOTE /67 /2026 () //	AOR20220001631C202600144
23	D-BLAPL/15467/2026	ABHISIKTA MEHER	RAJKISHOE SWAIN	CYBER CRIME AND ECONOMIC OFFENCES, SONEPUR /1 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/15469/2026	SHIBA PRASAD NAIK	RAJ KISHOR SWAIN	CYBER CRIME AND ECONOMIC OFFENCES, SONEPUR /1 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/15473/2026	MD. ASGAR ANSARI	SANDEEP RAJ PANDA	KEONJHAR SADAR /60 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/15474/2026	PRABINA MAJHI	MRUGANKA MAULI PATNAIK	KARLAPAT /10 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/15476/2026	MANAS RANJAN SAHU	SANDEEP RAJ PANDA	KEONJHAR TOWN /255 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/15479/2026	MINATI SAHOO	BIJAYANANDA DASH	LALBAG /106 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/15480/2026	SAKIR KHAN	DIPANKAR ACHARYA	BARGAON /263 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/15481/2026	DIPUNA @ DEEPAK KUMAR BHOI	AMLAN SHAKTI PAUL	PIPLI /219 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/15484/2026	PINTU KAMAR	SUNIL KUMAR PANDA	AIRPORT P.S. /43 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/15485/2026	TARUN BAG	PRAYASH KUMAR PANDA	//	AOR20250001303C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/15486/2026	BHUBANESWAR RANA @ BHOLA	JAGABANDHU SAHU	BARGARH SADAR /120 /2026	AOR20220001487C202600074
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/15489/2026	RAJEEV LOCHAN DAS	SUMIT SEKHAR PATTANAIAK	EOW,BHUBANESWAR /12 /2023	
		VS	VS	()	

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35	D-BLAPL/15491/2026	STATE OF ODISHA BRAJA KISHORE MALI VS	AMLAN SHAKTI PAUL VS	// PIPLI /219 /2026 ()	
36	D-BLAPL/15492/2026	STATE OF ODISHA PAPUNI RAKHIT VS	KULDEEP MOHANTY VS	// GANIA /50 /2026 ()	AOD20240000012C202600153
37	D-BLAPL/15493/2026	STATE OF ODISHA UDAYA BISOI VS	SANGRAM KESHARI ROUT VS	// B.SINGHPUR /5 /2023 ()	
38	D-BLAPL/15499/2026	STATE OF ODISHA BURAGANA SRINIBAS RAO VS	MANAS KUMAR CHAND VS	// BANAPUR P.S. /37 /2026 ()	
39	D-BLAPL/15501/2026	STATE OF ODISHA JADAB BEHERA VS	SOUMYA KANTA TRIPATHY VS	// ORKEL /221 /2025 ()	AOD20240000239C202600018
40	D-BLAPL/15502/2026	STATE OF ODISHA DEEPANSHU SINGH VS	DEVASHIS PANDA VS	// DUNGURIPALI /219 /2025 ()	
41	D-BLAPL/15503/2026	STATE OF ODISHA BIJAY KUMAR MOHANTY VS	HEMANT KUMAR MUND VS	// BALASORE VIGILANCE /6 /2026 ()	
42	D-BLAPL/15504/2026	STATE OF ODISHA(VIG.) ARMAN SAHA VS	AMIT KUMAR PATRA VS	// KANAS /281 /2025 ()	
43	D-BLAPL/15508/2026	STATE OF ODISHA KALIA PUHAN VS	OM PRAKASH SARAN VS	// DHENKANAL SADAR /739 /2024 ()	AOR20220000371C202600058
44	D-BLAPL/15509/2026	STATE OF ODISHA BABUN KUMAR BAGARTI VS	SARBESWAR SAHOO VS	// // ()	AOD20220004505C202600059
45	D-BLAPL/15510/2026	STATE OF ODISHA ASHOK SARKAR VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	// MOTU /136 /2024 ()	AOD20240000239C202600019

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46	D-BLAPL/15511/2026	BINOD NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	MOTANGA /135 /2026 () //	AOR20220000371C202600059
47	D-BLAPL/15515/2026	BUDRA KIRSANI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI /545 /2023 () //	
48	D-BLAPL/15518/2026	ANIL BEHERA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	AIRPORT /173 /2026 () //	
49	D-BLAPL/15520/2026	CHITTARANJAN BEHERA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	SPL.TASK FORCE /37 /2021 () //	
50	D-BLAPL/15522/2026	PINTU PRADHAN VS STATE OF ODISHA	DEBASIS SARANGI VS	BEGUNIAPADA /228 /2026 () //	
51	D-BLAPL/15523/2026	PATHANI JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PURUNAKATAK /61 /2026 () //	
52	D-BLAPL/15527/2026	JITENDRA KUMAR BISWAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /81 /2026 () //	
53	D-BLAPL/15528/2026	PRAKASH TANDI @ PRAKASH TANOLIA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	DHANUPALI /55 /2025 () //	
54	D-BLAPL/15534/2026	RAJA MOHAPATRA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TANGI (KHURDA) /68 /2026 () //	
55	D-BLAPL/15537/2026	ASHOK BAGARTI VS STATE OF ODISHA	SARBESWAR SAHOO VS	// () //	AOD20220004505C202600060
56	D-BLAPL/15541/2026	GHUNDA @ LAXMIDHAR SETHI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	Bamapada (Industrial Area) /87 /2024 () //	
57	D-BLAPL/15542/2026	PREM KUMAR SAW	SOUMYA RANJAN DAS	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /19 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/15543/2026	BHARAT CHANDRA MALLIK @ BHARAT CH. MALLIK	MANOJ KUMAR PANDA	BHADRESWAR /101 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/15554/2026	AJAY MOHAPATRA @ AJAYA MOHAPATRA	BIBEKANANDA MAHAPATRA	CHOUDWAR /169 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/15555/2026	ANANTA MALI	RABINDRA NATH PANDA	GUNUPUR /139 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/15556/2026	SOMANATH PARIDA	OM PRAKASH SARAN	DHENKANAL SADAR /713 /2024	AOR20220000371C202600062
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/15557/2026	B. NAGESWAR RAO	AKSHAYA KUMAR SAHOO	CYBER CRIME AND ECONOMIC OFFENCES, PURI /18 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/15558/2026	BARUNA BAGARTI	SARBESWAR SAHOO		AOD20220004505C202600061
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/15559/2026	RAJU KHILLO	SARBESWAR SAHOO	SUNABEDA /86 /2025	AOD20220004505C202600062
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/15560/2026	BRUSABHANU SINGH @ SING	RAJESH KUMAR MAHAPATRA	BHEDEN /32 /2025	AOR20260000160C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/15565/2026	LABA SA	BHARAT BHUSAN ROURAY	SUNDARGARH TOWN /161 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/15585/2026	NABINA PATRA @ PATRAA	SUDHANSU SEKHAR DASH	NCB BHUBANESWAR /11 /2025	
		VS	VS	()	
		UNION OF INDIA(NCB)		//	
68	D-BLAPL/15586/2026	DIBYA RANJAN AMANTA @ DIPU	SAMVIT MOHANTY	ANGUL TOWN /642 /2024	
		VS	VS	()	

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69	D-CMP/24305/2026	STATE OF ODISHA BISWANATH PARIDA VS RAMESH CHANDRA SAHOO	LAKSHMAN MISHRA VS	// // ()	
70	D-CMP/24308/2026	SHAKUNTALA JENA VS SIKHYA O ANUSANDHAN PVT.	SUDHANSU SEKHAR JENA VS	// // ()	
71	D-CMP/24330/2026	DEBENDRA CHHOTRA VS THE I ST. ADDI. DISTRICT JUDGE, KHURDA	LAXMAN BHOI VS	// // ()	
72	D-CMP/24444/2026	PRAKASH CHANDRA BEHERA VS RENUBALA BEHERA	ASHOK KUMAR SAHOO VS	// // ()	AOD20240000557C202600066
73	D-CMP/24446/2026	HARIHAR BARAD VS STATE OF ODISHA	KRUPASINDHU SAHOO VS	// // ()	AOD20240000001C202600048
74	D-CMP/24459/2026	MAHESH THAKUR VS KIRTAN TANTI @ TANTY	TUSAR KUMAR MISHRA VS	// // ()	
75	D-CMP/24467/2026	MAHESH THAKUR VS JAYADEV GANDHA	TUSAR KUMAR MISHRA VS	// // ()	
76	D-CMP/24496/2026	MOHAMMAD ARSHAD HUSSAIN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// // ()	
77	D-CONTAC/24313/2026	PRAVAKAR TRIPATHY VS DR. YEDDULA VIJAY, DIRECTOR,SPORTS AND YOUTH SERVICES DEPT.,ODISHA	SANJEEV UDGATA VS	// // ()	
78	D-CONTAC/24239/2026	PRABIR KUMAR MUDULI VS RABINDRA KUMAR AGARWAL,IAS	LAXMIDHAR PANGARI VS	// // ()	
79	D-CONTAC/24253/2026	DR.SARAT CHANDRA GOUNTIA VS ASWASTHY S., I.A.S	ADV. VS	// // ()	

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80	D-CONTC/24274/2026	M/S.MISRILALL MINES PRIVATE LTD, WEST BENGAL VS DEORANJAN KUMAR SINGH, I.A.S	ABHAY PRASAD MOHANTY VS	// 0	
81	D-CONTC/24276/2026	BINAPANI MAHALIK VS BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, KHORDHA	ADV. VS	// 0	
82	D-CONTC/24285/2026	PRABIR KUMAR BRAHMA VS ARINDAM DAKUA, DIRECTOR MUNICIPAL ADMINISTRATION	ADV VS	// 0	AOR20220001207C202600036
83	D-CONTC/24287/2026	LINGARAJ SAHOO VS ARBINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY REVENUE DISASTER MANAGEMENT DEPTT. SECTOR-8 RESIDENTIAL ASSOCIATION, CUTTACK	ADV VS	// 0	AOD20240000618C202600109
84	D-CONTC/24291/2026	HARDIK SATAPATHY, I.A.S	ADV.	//	
85	D-CONTC/24294/2026	DILLIP ROUT VS SRIKANTA PARIJA, TAHASILDAR MARSHAGHAI, KENDRAPARA	ADV. VS	// 0	
86	D-CONTC/24306/2026	PADAN NAIK VS MD.ABDAL AKHTAR, IAS	ADV. VS	// 0	
87	D-CONTC/24310/2026	ASWEENI KUMAR DASH VS BIBHUTI BHUSAN NAYAK, IAS	ADV. VS	// 0	
88	D-CONTC/24325/2026	RANJEET KUMAR PRADHAN VS ASWATHY S., IAS	SUBHASREE MOHANTY VS	// 0	
89	D-CONTC/24326/2026	CHUMKI DASH VS BIBHUTI BHUSAN NAYAK, IAS	ADV. VS	// 0	
90	D-CONTC/24333/2026	MOHINI MOHAPATRA VS HITANSHU SEKHAR SAMAL, BLOCK DEVELOPMENT OFFICER, OFFICE OF THE PANCHAYAT/SAMITI, JAJPUR	ADV. VS	// 0	
91	D-CONTC/24335/2026	CHHABI KISHORE DEHURY	ADV.	//	

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		VS	VS	()	
92	D-CONTC/24369/2026	ASWATHY S., IAS MAMATA SARKAR	ABHISEK MOHANTY	//	AOD20220004505C202600064
		VS	VS	()	
93	D-CONTC/24372/2026	SOMESH KUMAR UPADHYAY, COLLECTOR , MALKANGIRI PREETI SNIGDHA PRIYADARSINI MEHER	ADV.	//	
		VS	VS	()	
94	D-CONTC/24374/2026	RAHUL SINGH, I.A.S PIYUSH AGRAWAL	ADV.	//	
		VS	VS	()	
95	D-CONTC/24376/2026	RAHUL SINGH, I.A.S PRACHI SAHU	ADV.	//	
		VS	VS	()	
96	D-CONTC/24379/2026	RAHUL SINGH, I.A.S BIPIN BIHARI SWAIN	JAYDEEP PAL	//	
		VS	VS	()	
97	D-CONTC/24412/2026	ANKIT KUMAR VERMA, IPS PRADHAN MANTRI SHRI MANINAGESWAR GOVERNMENT HIGH SCHOOL BARDHANPUR, BALASORE	ADV.	//	
		VS	VS	()	
98	D-CONTC/24417/2026	SURYAVANSHI MAYUR BIKASH, COLLECTOR CUM CHAIRMAN SURVA SIKSHYA ABHIYAN, BALASORE NIRANJAN MOHAPARTRA	ADV.	//	
		VS	VS	()	
99	D-CONTC/24422/2026	AUROBINDA NAYAK, S.A. COMM., DIST. JUDGE COURT, BALASORE PRASAN KUMAR JENA	ADV.	//	
		VS	VS	()	
100	D-CONTC/24425/2026	PRIYANKA NAHAK (OAS), ADDL. TAHASILDAR, BHUBANESWAR TRUPTIMAYEE SAHOO	ADV.	//	
		VS	VS	()	
101	D-CONTC/24427/2026	UMAKANTA DAS, DIST REGISTRAR, COOPERATIVE SOCIETIES, DHENKANAL SHRUTI RANJAN SAMANTARAY	MAHESWAR MOHANTY	//	
		VS	VS	()	
102	D-CONTC/24432/2026	BIPLAB KESHARI SAHOO, SUPERINTENDING ENGINEER, DRAINAGE DIVISION, KENDRAPARA BINOD KUMAR PANI	AMIT PRASAD BOSE	//	
		VS	VS	()	

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103	D-CONTC/24435/2026	MAYADHAR BEHERA, SUB COLLECTOR, ANGUL SUNANDA MAHAPATRA VS	ADV. VS	// // ()	
104	D-CONTC/24448/2026	SIBASIS PARIDA, OAS, TAHASILDAR, JATANI PRAFULLA KUMAR BARAL VS	Asim Kumar Dash VS	// // ()	AOR20220001593C202600021
105	D-CONTC/24465/2026	ASWATHY S IAS ASHOK KUMAR SAHOO VS	ADV. VS	// // ()	
106	D-CONTC/24469/2026	KALI PRASANNA MOHAPATRA, I.A.S KHAGESWAR NAIK VS	ADV. VS	// // ()	
107	D-CONTC/24473/2026	ER.BICHITRA KUMAR SAMAL, MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION LIMITED,KHURDA CHITARANJAN PRADHAN VS	ADV. VS	// // ()	
108	D-CONTC/24475/2026	ER.BICHITRA KUMAR SAMAL, MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION LIMITED,KHURDA GAJANAN PATHI VS	TATHAGATA SAHOO VS	// // ()	AOD20240000806C202600018
109	D-CONTC/24485/2026	ARABIND AGRAWAL IAS NIRANJAN NAIK VS	ADV. VS	// // ()	
110	D-CONTC/24492/2026	ER.BICHITRA KUMAR SAMAL, MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION LIMITED,KHURDA SAUMYA RANJAN DAS VS	ADV. VS	// // ()	
111	D-CRLA/15451/2026	ASWATHY S., IAS REHAN @ PHILIMAN SABAR VS	JYOTIRMAYA SAHOO VS	PATTAPUR (ASKA) /119 /2017 // ()	
112	D-CRLA/15455/2026	STATE OF ODISHA BALARAM MAJHI VS	ARIJEET MISHRA VS	PATNA /93 /2019 // ()	
113	D-CRLA/15490/2026	STATE OF ODISHA RANJIT @ DUSMANTA BHOI VS	BHABANI SANKAR DAS VS	KATARBAGA /165 /2021 // ()	AOR20220001586C202600038
		STATE OF ODISHA		//	

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114	D-CRLA/15498/2026	SUKANTA KISAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MAHULPALI /73 /2023 () //	
115	D-CRLA/15547/2026	RUKMANI PANI @ RUKMANI PANI KANDHAPANI RANIPATI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	NANDAPUR /99 /2025 () //	
116	D-CRLA/15563/2026	JITENDRA MUKHI VS STATE OF ODISHA	DEBASISH SAMAL VS	RAIRANGPUR TOWN /112 /2024 () //	
117	D-CRLLP/15540/2026	STATE OF ODISHA VS PURNA CHANDRA DAS	UDIT RANJAN JENA, A.G.A. VS	BARIPADA TOWN /1056 /2022 () //	LOD20240000172C202600186
118	D-CRLMA/15575/2026	NARCOTICS CONTROL BUREAU(NCB) VS RIPUN PRADHAN	JNYANANANDA PANDA, C.G.C. VS	NCB BHUBANESWAR /6 /2024 () //	AOR20220001238C202600003
119	D-CRLMC/15430/2026 CRLMC/1747/2026	JAGANNATH PATRA @ BULU VS STATE OF ODISHA	HEMANTA KUAMR MOHANTA VS	BARIPADA SADAR /33 /2007 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Mayurbhanj) CT/0000464/2007	
120	D-CRLMC/15440/2026	DEBABRATA DAS VS STATE OF ODISHA	SASWATI SOUMYA SAHU VS	BANSADA /288 /2019 () //	
121	D-CRLMC/15456/2026	SABITA GIRI VS STATE OF ODISHA	SASMITA NANDA VS	BOUDH /121 /2017 () //	
122	D-CRLMC/15462/2026	RAMESH CHANDRA MOHANTY VS BHAGYALATA MOHANTY	VS	// () //	LOD20260000079C202600001
123	D-CRLMC/15472/2026	SWARAJ PADHI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	MALGODOWN /73 /2026 () //	
124	D-CRLMC/15506/2026	HEMANTA KUMAR BHUJABALA VS STATE OF ODISHA	AMIT KUMAR PATRA VS	SPL.TASK FORCE /15 /2025 () //	
125	D-CRLMC/15574/2026	MOHD. SHAUKAT ALI @ SHAUKAT ALI	PRAVIN KUMAR HOTA	SUNDARGARH TOWN /174 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/15589/2026	BAIDYANATH BEHERA	SAROJ KUMAR BHUYAN	/ /0	
		VS	VS	()	
		SABITA BEHERA		//	
127	D-CRLMC/15590/2026	RANJAN NAIK	AKSHAYA KUMAR SAHOO	KUNDHEIGOLA /157 /2008	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/15592/2026	KOLA VAMANA MURTY	SANTOSH KUMAR MAHANTY	AMBADOLA /44 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/15536/2026	VICTIM	JAYANTA KUMAR MAJHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/15544/2026	SABITRI HEMBRAM	KULDEEP MOHANTY	/ /	AOD2024000012C202600154
		VS	VS	()	
		KANDURA MAJHI		//	
131	D-CRLMP/15548/2026	DEBENDRA MOHAN PATTANAIK	SASWATA PATNAIK	/ /	AOD20240001090C202600017
		VS	VS	()	
		DEPUTY COMMISSIONER OF POLICE		//	
132	D-CRLMP/15579/2026	SALINA BARIK	MANORANJAN MUDULI	KANPUR /70 /2026	AOD20240000388C202600021
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/15584/2026	M/S. APACE CONSTRUCTION PVT.LTD., BALASORE	LAXMAN PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/15588/2026	DEBENDRA MOHAN PATTANAIK	SASWATA PATNAIK	/ /	AOD20240001090C202600018
		VS	VS	()	
		THE DEPUTY COMMISSIONER OF POLICE, BHUBANESWAR-CUTTACK POLICE COMMISSIONERATE		//	
135	D-CRLMP/15591/2026	SHREEKANTA MISHRA	ASTAMI TANDIA	/ /	AOD20250000729C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/15593/2026	KOLA VAMANA MURTY	SANTOSH KUMAR MAHANTY	/ /0	
		VS	VS	()	

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137	D-CRLREV/15517/2026	STATE OF ODISHA RAJ KISHORE PADHI VS TAPASWINI PADHI	DAMODAR PATRA VS	// //0 ()	
138	D-CRLREV/15552/2026	KESHABA BHATRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// KODINGA /69 /2009 ()	
139	D-EXP/24357/2026	BISHNU CHANDRA NAYAK VS COLLECTOR AND DISTRICT MAGISTRATE, GANJAM	SANTOSH KUMAR MAHANTY VS	// // ()	
140	D-FAO/24289/2026	BEBI @ INDULATA BEHERA VS RAMACHANDRA BEHERA	DIPTI RANJAN MOHAPATRA VS	// // ()	
141	D-FAO/24447/2026	THE MANAGER LEGAL, M/S. CHOLA MS GENERAL INSURANCE CO. LTD., BHUBANESWAR VS LAXMIPRIYA ROUL	ISHERA PRASAD MISHRA VS	// // ()	
142	D-FAO/24452/2026	G.M., CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., CHENNAI VS RINKU DEVI	KRISHNA PRASAD CHENNAI VS	// // ()	
143	D-ITA/24388/2026	JHADESWAR MANDAL VS COMMISSIONER OF INCOME TAX, NATIONAL FACELESS APPEAL CENTRE NEW DELHI	KAJAL SAHOO VS	// // ()	AOR20220001613C202600067
144	D-LAA/24256/2026	ASWINI PUJAHARI VS LAND ACQUISITION ZONE OFFICER, KHURDA ROAD,BOLANGIR	RABINDRA NATH DEBATA VS	// // ()	AOR20220002457C202600004
145	D-LAA/24349/2026	MANI PRASAD SAMANTA VS LAND ACQUISITION, COLLECTOR, ANGUL	RABINDRANATH PRUSTY VS	// // ()	
146	D-MACA/24266/2026	LEGAL MANAGER, NATIONAL INSURANCE CO. LTD., KANAKPUR VS MIHIR SATPATHY	PRASANT KUMAR MAHALI VS	// // ()	
147	D-MACA/24275/2026	RANJITA PATRA VS BHANU PRAKASH BOCCHU	DURGA CHARAN DEY VS	// // ()	

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148	D-MACA/24277/2026	RANJITA PATRA VS BHANU PRAKASH BOCCHU	DURGA CHARAN DEY VS	// 0 //	
149	D-MACA/24278/2026	UDAYA NARAYAN PATRA VS BHANU PRAKASH BOCCHU	DURGA CHARAN DEY VS	// 0 //	
150	D-MACA/24309/2026	KAILASH DEI VS SASMITA SOREN	JEEVANJYOTI MOHANTY VS	// 0 //	
151	D-MACA/24311/2026	BASANTILATA SWAIN VS ASHOK SWAIN	BINAYAK PRASAD MOHANTY VS	// 0 //	
152	D-MACA/24312/2026	RAJALAXMI DHIR VS CHIEF FIRE SERVICE OFFICER, CUTTACK	JEEVANJYOTI MOHANTY VS	// 0 //	
153	D-MACA/24322/2026	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS PRIYANKA DAS	MAHITOSH SINHA VS	// 0 //	
154	D-MACA/24329/2026	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS SUMITRA MALIK	PRAKASH KUMAR MOHANTY VS	// 0 //	
155	D-MACA/24359/2026	NEW INDIA ASSURANCE CO.LTD., JEYPORE, KORAPUT VS SAHADEB NAYAK	NIYAN BEHARI DAS VS	// 0 //	
156	D-MACA/24368/2026	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS LALOO DAS	BIJEK ANANDA, CUTTACK VS	// 0 //	
157	D-MACA/24380/2026	THE D.M., RELIANCE GENERAL INSURANCE COMPANY LTD., Bhubaneswar VS ARIJIT PANDA	CHITRA PRANABANESWAR VS	// 0 //	
158	D-MACA/24385/2026	THE D.M., NEW INDIA ASSURANCE COMPANY LTD., Bhubaneswar VS SUBHASREE BISOYI	CHITRA PRASAD DUTTA VS	// 0 //	
159	D-MACA/24392/2026	THE D.M., NEW INDIA ASSURANCE COMPANY LTD., Bhubaneswar	CHITRA PRASAD DUTTA	//	

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		VS	VS	0	
		JHILI RANI MALLICK		//	
160	D-MACA/24396/2026	THE ORENTAL INSURANCE COMPANY LTD., BHUBANESHWAR	ANIL PRASAD DUTTA	//	
		VS	VS	0	
		RABINDRA DASH		//	
161	D-MACA/24397/2026	RELEANCE INSURANCE COMPANY LTD., BHUBANESHWAR	ANIL PRASAD DUTTA	//	
		VS	VS	0	
		RAJANI MOHANTY		//	
162	D-MACA/24401/2026	THE D.M., RELIANCE GENERAL INSURANCE COMPANY LTD., BHUBANESHWAR	ANIL PRASAD DUTTA	//	
		VS	VS	0	
		SUBASH MISHRA		//	
163	D-MACA/24404/2026	THE D.M., RELIANCE GENERAL INSURANCE COMPANY LTD., BHUBANESHWAR	ANIL PRASAD DUTTA	//	
		VS	VS	0	
		ROHIT AGRAWAL		//	
164	D-MACA/24405/2026	D.M., RELIANCE GENERAL INSURANCE COMPANY LTD., BHUBANESHWAR	ANIL PRASAD DUTTA	//	
		VS	VS	0	
		NIHAL KSHETRI		//	
165	D-MACA/24507/2026	CHANCHAL GARANAİK@CHANCHALA GARNAYAK	KANSH ACHARYA	//	
		VS	VS	0	
		BUDHADEV NAYAK		//	
166	D-MACA/24511/2026	PARBATI SINGH	PRATAP KUMAR BEHERA	//	
		VS	VS	0	
		SUNILAY YADAV		//	
167	D-MATA/24272/2026	SIDHHARTH BEHERA	ANSHUMAN DAS	//	
		VS	VS	0	
		MADHUMITA SAHU		//	
168	D-MATA/24348/2026	DEEPAK RANJAN SUTAR@DIPAK RANJAN SUTAR	GYANA RANJAN DHAL	//	
		VS	VS	0	
		ARUNDHATI OJHA		//	
169	D-MATA/24389/2026	SANJAY KUMAR BEHERA	ASHOK KUMAR SAHOO	//	AOD20240000557C202600065
		VS	VS	0	
		DIPTIMA TARAI		//	
170	D-MATA/24470/2026	SILPAMUDRA JAGADEV	SUJATA JENA, (SR.ADV.)	//	
		VS	VS	0	

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171	D-MATA/24478/2026	SUBHAJIT JAGADEV PRAVASINI SAHOO VS RAJ KISHORE SAHOO	SIDHESWAR RATH VS	// // 0	
172	D-MATA/24484/2026	KALPITA MOHANTY VS SASANKA SEKHAR MOHANTY	SISIR DAS VS	// // 0	
173	D-MATA/24504/2026	MANAS KUMAR ROUT VS PUJARANI SAMAL	KUMAR PRAJWAL VS	// // 0	
174	D-MSA/24340/2026	M/S. REETA STRUCTURALS PVT. LTD. VS SECRETARY, ODISHA REAL ESTATE REGULATORY AUTHORITY	AMIT PRASAD BOSE VS	// // 0	
175	D-MSA/24381/2026	BHAWANI APARTMENT PRIVATE LTD., BBSR VS TRIPATI PRASAD MOHAPATRA	AMIT PRASAD BOSE VS	// // 0	
176	D-OTAPL/24321/2026	PRINCIPAL COMMISSIONER OF CENTRAL GST AND VS CENTRAL ELECTRICITY SUPPLY UTILITY OF ODISHA, BHUBANESWAR	<del>BISWAJIT KISHOR PRADHAN (BBSR)</del> VS	// // 0	
177	D-OTAPL/24328/2026	PRINCIPAL COMMISSIONER OF CENTRAL GST AND VS SOUTHCO UTILITY OF ODISH, GANJAM	<del>BISWAJIT KISHOR PRADHAN (BBSR)</del> VS	// // 0	
178	D-RPFAM/24355/2026	RAMAKANTA PRUSTY VS PUSPANJALI PRUSTY	HARISH CHANDRA SAHOO VS	// // 0	
179	D-RPFAM/24498/2026	JAGANNATH@JAGARNNATH PRADHAN VS CHANDRAMA PRADHAN	AKSHAYA KUMAR SAHOO VS	// // 0	
180	D-RSA/24293/2026	LOKANATH PRADHAN VS SHISHIR KUMAR PRADHAN	PRAJIT KUMAR PRADHAN VS	// // 0	
181	D-RSA/24338/2026	KESHABA UDALABEDIA @ BHUMIA @ KESHABA NAYAK VS HARIBALA UDALABADIA @ KADA	AMIT PRASAD BOSE VS	// // 0	

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182	D-RSA/24383/2026	BASANTA NAIK VS LUCHANI NAIK	SAMARENDRA BAHADUR VS	// 0 //	
183	D-RVWPET/24279/2026	BRUNDABANA LENKA VS STATE OF ODISHA	BINAYAK MOHAPATRA VS	// 0 //	
184	D-RVWPET/24303/2026	M/S. BAJAJ ALLIANZ GEN.INSU.COMPANY.LTD. VS PADMABATI BEHERA	ADAM ALI KHAN VS	// 0 //	
185	D-RVWPET/24327/2026	DASAMUKHI APPALASWAMY @ D. APPULASWAMY. V. BALAKRISHNA VS SUDAM SAHUKAR	VS	// 0 //	
186	D-RVWPET/24403/2026	KABITA SWAIN VS BIPIN@BIPIN BIHARI ROUT	JAGAJIBAN PRADHAN VS	// 0 //	
187	D-SAO/24442/2026	CHINMAYEE PATRNAIK VS SANTILATA NAYAK	SOUMYA MISHRA VS	// 0 //	
188	D-STREV/24386/2026	M/S. RK ENTERPRISES VS STATE OF ODISHA	KAJAL SAHOO VS	// 0 //	AOR20220001613C202600068
189	D-TRP(C)/24292/2026	JYOTSHNARANI MOHAPATRA VS PRIYANKA PRIYADARSINI JENA	JEEVANJYOTI MOHANTY VS	// 0 //	
190	D-TRP(C)/24331/2026	CHANDI PRASAD MISHRA VS SOUMYA SAMAPIKA PANDA	VS	// 0 //	
191	D-TRP(C)/24332/2026	SASWATI MALLA VS RAJESH KUMAR MAHUNTA	PRATAP CHANDRA MISHRA VS	// 0 //	
192	D-TRP(C)/24406/2026	PURNIMA BAIYARI VS MANOJ KUMAR DAS	SARITA DAS VS	// 0 //	
193	D-TRPCRL/15587/2026	PRAVASINI ROUT	TUSAR KUMAR MISHRA	//0	

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		VS	VS	0	
		MONALISH PATTANAYAK		//	
194	D-TRPCRL/15594/2026	DEVJANI MISHRA	JYOTI PATNAIK	//0	
		VS	VS	0	
		JYOTSNA MISHRA		//	
195	D-WA/24290/2026	B SOLAMA	GOBINDA CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WA/24297/2026	PRASANTA KUMAR BARIK	NIRMAL CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WA/24302/2026	RANJAN KUMAR SATPATHY	LALATENDU SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WA/24315/2026	PRAVAKAR TRIPATHY	SANJEEV UDGATA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WA/24323/2026	PRATAP CHANDRA NAYAK	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WA/24363/2026	ODISHA STATE POULTARY PRODUCT CO-OPERATIVE MARKETING FEDERATION LTD., BHUBANESWAR	SHANKAR KUMAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WA/24449/2026	PRINCIPAL SECRETARY OF REVENUE AND DISASTER MANAGEMENT DEPT	ERODISIA	//	LOD20240000200C202600182
		VS	VS	0	
		KULAMANI BHOI		//	
202	D-WA/24450/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT	ANASUKE GONDA	//	LOD20240000194C202600193
		VS	VS	0	
		MAMATA MANI BISWAL OR MAMATA RANI BISWAL		//	
203	D-WA/24464/2026	M/S. PANDA INFRAPROJECTS(INDIA) PVT. LTD.	SIDHANT DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WA/24476/2026	COMMISSIONER CUM SECRETARY OF HEALTH AND FAMILY WELFARE DEPT	HOWLID BISHARA	//	LOD20240000172C202600187
		VS	VS	0	

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205	D-WA/24503/2026	SUNEMIA MAHANANDA MD. AFSR HOSSAIN VS STATE OF ORISSA	SIVA SANKAR CHAINI VS	// // 0 //	
206	D-WP(C)/24235/2026	ELEENA DASH VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202600091
207	D-WP(C)/24236/2026 WP(C)/16652/2026	KRUSHNA CHANDRA SETHI VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //	
208	D-WP(C)/24237/2026	M/S. DHILLION CONSTRUCTION PVT. LTD, KEONJHAR VS THE COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA	RAM MESH CHANDRA JENA VS	// 0 //	
209	D-WP(C)/24240/2026	CHHABINDRA NATH SAHOO VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	// 0 //	
210	D-WP(C)/24241/2026	TAPAN KUMAR SAMAL VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //	
211	D-WP(C)/24242/2026	SURENDRA NATH BEHERA VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// 0 //	
212	D-WP(C)/24243/2026	KRUPASINDHU BISWAL VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //	AOD20240000787C202600001
213	D-WP(C)/24244/2026	PRAVAT KUMAR TOSH VS STATE OF ODISHA	ALEKH CHANDRA MOHANTY VS	// 0 //	
214	D-WP(C)/24245/2026 WP(C)/16749/2026	JITENDRA PRADHAN VS STATE OF ODISHA	RASHMI RANJAN SATAPATHY VS	// 0 //	AOR20220001809C202600001
215	D-WP(C)/24246/2026	BIRUPAKSHYA PANDA VS CHAIRMAN CUM MANAGING DIRECTOR(C.M.D.) THE NEW INDIA ASSURANCE COMPANY LTD, MUMBAI	PRATYUSH RANJAN PATTNAIK VS	// 0 //	

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216	D-WP(C)/24247/2026	SIMANCHAL MANDAL VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202600113
217	D-WP(C)/24248/2026	SUBHASH CHANDRA SAHOO VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202600112
218	D-WP(C)/24249/2026	RAJKISHORE BEHERA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //	
219	D-WP(C)/24250/2026	DHADU BEHERA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //	
220	D-WP(C)/24251/2026	SANTOS KUMAR BALIARSINGH VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //	
221	D-WP(C)/24252/2026	BHOLANATH GAJENDRA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //	
222	D-WP(C)/24254/2026	SARAT CHANDRA MOHAPATRA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //	
223	D-WP(C)/24255/2026	HEMANTA KUMAR BEHERA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //	
224	D-WP(C)/24257/2026	PRASANTA KUMAR SWAIN VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //	
225	D-WP(C)/24258/2026	SRINIBAS PATTNAIK VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //	
226	D-WP(C)/24259/2026	DHUSASAN TIRKEY VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
227	D-WP(C)/24260/2026	SANJUBALA SINGH	MANAS PATI	//	AOR20220001535C202600111

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/24261/2026	SAGAR RANJAN ROUT	RASHMI RANJAN SATAPATHY	//	AOR20220001809C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/24262/2026	SURASEN SAHU	MANAS PATI	//	AOR20220001535C202600110
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/24263/2026	SADASIVA DASH	SHASHANKA SHEKHAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/24264/2026	SUKA BAHADUR	SHASHANKA SHEKHAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/24265/2026	PREM BAHADUR	SHASHANKA SHEKHAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/24267/2026	BIJAYA KUMAR RAUTARAY	SHASHANKA SHEKHAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/24268/2026	GIRIDHARI PRADHAN	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/24269/2026	DAWLEN TOPPO	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/24270/2026	KADAMBINI BARIK	PADMANAV BHUTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/24271/2026	RAJANI KANTA SRICHANDAN	PRAGYAN PARAMITA MOHANTY	//	
		VS	VS	()	
		TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD		//	
238	D-WP(C)/24273/2026	JAKHANATH PRUSTY	PRABIR KUMAR DAS	//	
		VS	VS	()	

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239	D-WP(C)/24280/2026	UNION OF INDIA M/S.RISHAB MINING PVT.LTD.,BOLANGIR VS	BIBHUTI BHUSAN PANDA VS	// // 0	
240	D-WP(C)/24281/2026	STATE OF ODISHA LOKANATH NAYAK VS	KRISHNA CHANDRA SAHU VS	// // 0	
241	D-WP(C)/24282/2026	STATE OF ODISHA ANITA TRIPATHY VS	KRISHNA CHANDRA SAHU VS	// // 0	
242	D-WP(C)/24283/2026	STATE OF ODISHA TANAYADEVI PANDA VS	PRATYUSHA NAIDU VS	// // 0	
243	D-WP(C)/24284/2026	THE CHAIRPERSON, PERMANENT LOK ADALAT (PUBLIC UTILITY SERVICES), GANJAM AND GAJAPATI, BERHAMPUR HARINATH BUNGA VS	KRISHNA CHANDRA SAHU VS	// // 0	
244	D-WP(C)/24286/2026	STATE OF ODISHA RAKESH RAY VS	PRADEEP KUMAR PANDA VS	// // 0	
245	D-WP(C)/24288/2026	PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BHUBANESWAR, KHURDA MAA SANTOSHI GROUP HOUSING SOCIETY, CUTTACK VS	AKHIRA PRIYADARSANI BOSE VS	// // 0	
246	D-WP(C)/24295/2026	STATE OF ODISHA PRAFULLA KUMAR SUNA @ PRAFULLA SUNA VS	DIPTI RANJAN BHOKTA VS	// // 0	
247	D-WP(C)/24296/2026	STATE OF ODISHA ALL ODISHA STATE ROAD TRANSPORT VS	KAILASH CHANDRA MISHRA VS	// // 0	AOR20230000698C202600004
248	D-WP(C)/24298/2026	STATE OF ODISHA MUHAMMAD MUSARRAF VS	ALOK KUMAR MOHAPATRA VS	// // 0	
249	D-WP(C)/24299/2026	STATE OF ODISHA M/S.GANJAM GALAXY BHAPUR BARKATULLA STREET, VS	HEMANT KUMAR MOHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/24300/2026	M/S MAA BUDHI ENTERPRISES, ANGUL VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, ANGUL DIVISION, ANGUL	MADHAB LAL AGARWAL VS PRNOY MOHANTY	// 0 //	
251	D-WP(C)/24301/2026	DEBASHIS DHALI VS STATE OF ODISHA	PRNOY MOHANTY VS STATE OF ODISHA	// 0 //	
252	D-WP(C)/24307/2026	M/S.SHREE SHIVA SHAMBHU SALES, GANJAM VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS STATE OF ODISHA	// 0 //	
253	D-WP(C)/24314/2026	M/S.S.R.B.MULTITECH LTD, CUTTACK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	// 0 //	
254	D-WP(C)/24316/2026	SUDHANSU SEKHAR ROUL VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	// 0 //	
255	D-WP(C)/24317/2026	BANAMBAR PARIDA VS STATE OF ODISHA	SWAYAMJIT ROUT VS STATE OF ODISHA	// 0 //	
256	D-WP(C)/24318/2026	BIJAY KUMAR DEHURY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	// 0 //	
257	D-WP(C)/24319/2026	INDRAMANI SETHI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	// 0 //	
258	D-WP(C)/24320/2026	BALARAM DEHURY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	// 0 //	
259	D-WP(C)/24324/2026	CHITTARANJAN KHATUA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	// 0 //	
260	D-WP(C)/24336/2026	SACHINDRA DILA @ SACHINDRA BHAISAL VS MAHANADI COALFIELDS LTD., SAMBALPUR	SIBA PRASAD PATRA VS SIBA PRASAD PATRA	// 0 //	
261	D-WP(C)/24337/2026	UMA DANDASENA	SIBA PRASAD PATRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		MAHANADI COALFIELDS LTD.,SAMBALPUR		//	
262	D-WP(C)/24339/2026	LOPAMUDRA ROUT	MD. GOLAM MADANI	//	
		VS	VS	0	
		SANGRAM KESHARI DALAI		//	
263	D-WP(C)/24341/2026	SARBESWAR DAS	MD. GOLAM MADANI	//	
	WP(C)/16752/2026	VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/24342/2026	GOURI BEHERA	DAMODAR SETHY	//	AOR20240000139C202600001
		VS	VS	0	
		YUDHISTIR BEHERA		//	
265	D-WP(C)/24343/2026	SUBODHA KUMAR PANDA	GAJENDRANATH ROUT	//	AOR20220004106C202600057
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/24344/2026	BINOD KUMAR DAS	PRANAB RANJAN CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/24345/2026	GYANARANJAN PRUSTY	ARUN KUMAR ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/24346/2026	SOUMYA SYLKA SAHOO	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/24347/2026	KISHORE KUMAR MOHANTY	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/24350/2026	MINATI RANASINGH	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/24351/2026	MAMATA DEI @ BEHERA	ARUN KUMAR ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/24352/2026	DAYANIDHI SAHU	KUNAL KUMAR SWAIN	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/24353/2026	STATE OF ODISHA NIRANJAN SAHU VS	VIVEKANANDA JENA VS	// // 0	
274	D-WP(C)/24354/2026	STATE OF ODISHA SANGHAMITRA JENA VS	LAXMIKANTA MOHANTY VS	// // 0	
275	D-WP(C)/24356/2026	STATE OF ODISHA BOMI SRINIVAS RAO VS	ARUN KUMAR ACHARYA VS	// // 0	
276	D-WP(C)/24358/2026	STATE OF ODISHA BAIDEHI SETHI VS	LAXMIKANTA MOHANTY VS	// // 0	
277	D-WP(C)/24360/2026	STATE OF ODISHA SUDHANSUBALA SAHOO VS	LAXMIKANTA MOHANTY VS	// // 0	
278	D-WP(C)/24361/2026	STATE OF ODISHA M/S.SAI ENTERPRISES(GSTIN-21BOWPB3634J1ZX), JAJPUR VS	LAXMIKANTA MOHANTY VS	// // 0	
279	D-WP(C)/24362/2026	SUPERINTENDENT JAJPUR-I CGST RANGE, JAJPUR M/S DILLIP KUMAR BARIK VS	KAJAL SAHOO VS	// // 0	AOR20220001613C202600066
280	D-WP(C)/24364/2026	STATE TAX OFFICER CT AND GST CIRCLE PREMANANDA BEHERA VS	PRATYASISH MOHANTY VS	// // 0	
281	D-WP(C)/24365/2026	STATE OF ODISHA ALOK KUMAR MOHAPATRA VS	SARBESWAR SAHOO VS	// // 0	AOD20220004505C202600063
282	D-WP(C)/24366/2026	STATE OF ODISHA BIBHUDATTA CHOUDHURY VS	MANOJA KUMAR KHUNTIA VS	// // 0	
283	D-WP(C)/24367/2026	STATE OF ODISHA NAYAN KUMAR PATEL VS	LAXMIKANTA MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

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**FILING REPORT AS ON :22/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/24370/2026	JASHIPUR SERVICE CO-OPERATIVE SOCIETY LTD., VS COLLECTOR-CUM-DISTRICT MAGISTRATE,	<del>BHADRAK</del> KUMAR JENA VS BHADRAK	// 0 //	
285	D-WP(C)/24371/2026	LAMBODAR BARSAL VS REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA	JAJATI KESHARI KHUNTIA VS ANJAN KUMAR BISWAL	// 0 //	
286	D-WP(C)/24373/2026	SAUMENDRA KUMAR PRUSTY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS PRAKASH KUMAR MISHRA	// 0 //	
287	D-WP(C)/24375/2026	JITENDRA BALIARSINGH VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS ANSHURAM MISHRA	// 0 //	
288	D-WP(C)/24377/2026	SPANDAN KUMAR PANDA @ SPANDAN PANDA VS THE BRANCH MANAGER, BANK OF INDIA,	ANSHURAM MISHRA VS GOPALPUR BRANCH, CUTTACK	// 0 //	
289	D-WP(C)/24378/2026	KAUSHALYA MANDAL VS PARESH MANDAL	MAHESWAR MOHANTY VS CHITTRAK	// 0 //	
290	D-WP(C)/24382/2026	DHANSAR SERVICE CO-OPERATIVE SOCIETY LTD., VS CHITTARANJAN SAHOO	CHITTRAK VS CHITTRAK	// 0 //	
291	D-WP(C)/24384/2026	UNION OF INDIA VS SUBRAT NANDA GOSWAMI	RAKESH BEHERA VS RAKESH BEHERA	// 0 //	
292	D-WP(C)/24387/2026	PRADEEP KUMAR DAS VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS DEEPAK KUMAR MOHAPATRA	// 0 //	
293	D-WP(C)/24390/2026	JAJNESWAR DASH VS STATE OF ODISHA	PRINOY MOHANTY VS PRINOY MOHANTY	// 0 //	
294	D-WP(C)/24391/2026 WP(C)/16751/2026	HARISH CHANDRA DASH VS STATE OF ODISHA	M.B.SMRUTIRANJAN VS M.B.SMRUTIRANJAN	// 0 //	AOD20220004450C202600015
295	D-WP(C)/24393/2026	SABITRI SAHU	ARUN KUMAR ACHARYA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/24394/2026	SHAIKH AJHARUDDIN	BISWABIHARI MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/24395/2026	LAXMI PRADHAN	JANAKI KANTA MAHAPATRA	//	
		VS	VS	()	
		UNION OF INDIA		//	
298	D-WP(C)/24398/2026	JAJNESWAR DASH	PRNOY MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/24399/2026	SUPTIMAYEE ACHARYA	SUBRAT SATPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/24400/2026	M/S.MAA BIRAJA TRADERS, JAJPUR	SIDHANT DWIBEDI	//	
		VS	VS	()	
		THE GOVERNMENT E-MARKETPLACE, NEW DELHI		//	
301	D-WP(C)/24402/2026	M/S.UTKAL FLOUR MILLS PVT.LTD., BHADRAK	SUVASHISH PATTANAIK	//	
		VS	VS	()	
		PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BHUBANESWAR		//	
302	D-WP(C)/24407/2026	M/S.GO PLANET, BERHAMPUR	PADMALAYA MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/24408/2026	BIRENDRA KUMAR SINGH SAMANTA	SAROJ KUMAR DASH	//	
		VS	VS	()	
		REGISTRAR-CUM-JUDGE IN-CHARGE, COPYING SECTION, JAJPUR		//	
304	D-WP(C)/24409/2026	A. MUKUNDA RAO	DILIP KUMAR SAHU	//	AOR20220001727C202600076
		VS	VS	()	
		GENERAL MANAGER STATE BANK OF INDIA		//	
305	D-WP(C)/24410/2026	PRAMOD KUMAR NAIK	PRADIPTA KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/24411/2026	A. MUKUNDA RAO	DILIP KUMAR SAHU	//	AOR20220001727C202600075
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		GENERAL MANAGER STATE BANK OF INDIA		//	
307	D-WP(C)/24413/2026	SARMISTHA DASH	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
308	D-WP(C)/24414/2026	DR.DIPTIMAYEE JENA	AVIJIT MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
309	D-WP(C)/24415/2026	SARMISTHA DASH	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
310	D-WP(C)/24416/2026	SAMSON HANSDAH	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
311	D-WP(C)/24418/2026	SWARUPA NAYAK	ASHIT KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
312	D-WP(C)/24419/2026	KAMAL KUMAR DIGAL	ASHIT KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
313	D-WP(C)/24420/2026	BIPIN BIHARI BEHERA	BIJAY KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
314	D-WP(C)/24421/2026	M/S HOTEL MOONLIGHT, BALASORE	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
315	D-WP(C)/24423/2026	KALEYAN TUDU	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
316	D-WP(C)/24424/2026	SUSHIL NAYAK	KAILASH CH. SATAPATHY	//	
		VS	VS	0	
		THE MANAGEMENT OF ORISSA SPONGE IRON AND STEEL LTD.,BHUBANESWAR		//	
317	D-WP(C)/24426/2026	HOTEL NISHI PVT. LTD., BALASORE	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
318	D-WP(C)/24428/2026	SANJAY KUMAR JENA VS STATE OF ODISHA	ARUN KUMAR PATRA VS STATE OF ODISHA	// 0 //	AOD20240000516C202600028
319	D-WP(C)/24429/2026	GURU CHARAN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS STATE OF ODISHA	// 0 //	
320	D-WP(C)/24430/2026	SMRUTI RANJAN MISHRA VS STATE OF ODISHA	RAMAKANTA SARANGI VS STATE OF ODISHA	// 0 //	
321	D-WP(C)/24431/2026	DAITARY DHAL VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	AOR20220001551C202600020
322	D-WP(C)/24433/2026	DISCO NAIK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS STATE OF ODISHA	// 0 //	
323	D-WP(C)/24436/2026	M/S HARILAL AGARWALLA VS STATE TAX OFFICER KENDRAPARA CIRCLE	KAJAL SAHOO VS STATE TAX OFFICER KENDRAPARA CIRCLE	// 0 //	AOR20220001613C202600069
324	D-WP(C)/24437/2026	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	RAMAKANTA SARANGI VS STATE OF ODISHA	// 0 //	
325	D-WP(C)/24438/2026	GOURAV KUMAR SOREN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS STATE OF ODISHA	// 0 //	
326	D-WP(C)/24439/2026	HOED KHAN VS THE MANAGEMENT OF ORISSA SPONGE IRON AND STEEL LTD., BHUBANESWAR	KAILASH CH. SATAPATHY VS THE MANAGEMENT OF ORISSA SPONGE IRON AND STEEL LTD., BHUBANESWAR	// 0 //	
327	D-WP(C)/24440/2026	HRUSIKESH DAS VS STATE OF ODISHA	RAMAKANTA SARANGI VS STATE OF ODISHA	// 0 //	
328	D-WP(C)/24441/2026	SACHIN KUMAR PATEL VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS STATE OF ODISHA	// 0 //	
329	D-WP(C)/24443/2026	MONALISA NAIK	AMIYA KUMAR CHHATOI	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/24445/2026	SUBHAJIT ACHARJYA	RAMAKANTA SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/24451/2026	ABHIMANYU SINGH	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/24453/2026	JYOTI RANJAN SAMANTARAY	RAMAKANTA SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/24454/2026	M/S. SRILAKSHMI ANDAWARPU, GANJAM	PADMALAYA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/24455/2026	UPASANA DUNG DUNG	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/24456/2026	ASHOK HANSDAH	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/24457/2026	SIVA MAJHI	CHITTA RANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/24458/2026	DEBENDRA SAHOO	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/24460/2026	GANESH MOHAPATRA	ANSHURAM MISHRA	//	
		VS	VS	0	
		LAND ACQUISITION OFFICER, OLD COLLECTORATE BUILDING, BHUBANESWAR		//	
339	D-WP(C)/24461/2026	SASMITA JENA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/24462/2026	PARBATI MAJHI	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/24463/2026	STATE OF ODISHA DHANANJAYA TRIPATHY VS	SOUMYA MISHRA VS	// // 0	
342	D-WP(C)/24466/2026	STATE OF ODISHA SK RAMZAN @ SHAIK RANJAN VS	BALARAM NAYAK VS	// // 0	
343	D-WP(C)/24468/2026	STATE OF ODISHA RANJIT SAHOO VS	SUBHADUTTA ROUTRAY VS	// // 0	
344	D-WP(C)/24471/2026	STATE OF ODISHA MAHABIR LAKRA VS	AMIYA KUMAR CHHATOI VS	// // 0	
345	D-WP(C)/24472/2026	STATE OF ODISHA SRIDHAR SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0	
346	D-WP(C)/24474/2026	STATE OF ODISHA MANABHANJAN SWAIN VS	SUBHADUTTA ROUTRAY VS	// // 0	
347	D-WP(C)/24477/2026	STATE OF ODISHA ORISSA METALIKS PRIVATE LIMITED, KOLKATA, WEST BENGAL VS	ESOBIR MOHANTY VS	// // 0	
348	D-WP(C)/24479/2026	STATE OF ODISHA TRILOCHAN MALLIK VS	UMAKANTA MISHRA VS	// // 0	
349	D-WP(C)/24480/2026	PETI MALLIK BHAGABAN JENA VS	ABHILASH MISHRA VS	// // 0	
350	D-WP(C)/24481/2026	UNION OF INDIA GOMATI MAJHI VS	TRILOCHAN DASH VS	// // 0	AOR20220002374C202600069
351	D-WP(C)/24482/2026	STATE OF ODISHA SITESH KUMAR BEHERA VS	SAIBRATA RATH VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/24483/2026	SAIRENDRI KALO VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //	AOR20220002374C202600067
353	D-WP(C)/24486/2026	NABINA BARIK VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //	AOR20220002374C202600068
354	D-WP(C)/24487/2026	BAIKUNTHA DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
355	D-WP(C)/24488/2026	AMARENDRA DASH VS STATE OF ODISHA	SUDHEER KUMAR SAHOO VS	// 0 //	
356	D-WP(C)/24489/2026	Sachala Bihari VS State of Odisha and others	Sandhyarani Pani VS	// 0 //	AOR20230000010C202600095
357	D-WP(C)/24490/2026	TRINATH MAHARANA AND OTHERS VS State of Odisha and others	Madhusudan Sethi VS	// 0 //	AOR20250001218C202600008
358	D-WP(C)/24491/2026	SASHI BHUSAN ROUT VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
359	D-WP(C)/24493/2026	RAJ KISHORE ACHARYA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
360	D-WP(C)/24494/2026	SARAT KUMAR BAG VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //	
361	D-WP(C)/24495/2026	SADANANDA NAYAK VS STATE OF ODISHA	VS	// 0 //	
362	D-WP(C)/24497/2026	HARENDRA BARAL VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
363	D-WP(C)/24499/2026	PRASANT PRADHAN	SAIBRATA RATH	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/24500/2026	HEMANTA JENA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/24501/2026	DR. JYOTI PRASAD DASH	SAIBRATA RATH	//	
		VS	VS	0	
		UNION OF INDIA		//	
366	D-WP(C)/24502/2026	BHARAT CHANDRA PARIDA	BIJAY KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/24505/2026	MANAS KUMAR NAYAK	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/24506/2026	SARAT CHANDRA MALLIK	DR PATANJALI TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/24508/2026	DEBENDRA SAHOO	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/24509/2026	JOSABANTA PRADHAN	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/24510/2026	SARAT KUMAR BAG	BIDYALOK MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/24512/2026	MAA KALARAIFULA PRIMARY FISHERMEN COOPERATIVE SOCIETY LTD, BHADRAK	ANUPAMA SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/24513/2026	NARENDRA NATH SING	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/24514/2026	VIVEK SINGH	SWAPNA KUMAR OJHA	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/24515/2026	MAHANADI COALFIELDS LIMITED, SAMBALPUR BELABHUMI PRIMARY FISHERMEN COOPERATIVE SOCIETY, BALASOR	SOUMEN K. BHADRAK	// // ()	
376	D-WP(C)/24516/2026	STATE OF ODISHA JOGESWAR SINGH VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// // ()	
377	D-WP(C)/24517/2026	STATE OF ODISHA MOHENDRA NATH TUDU VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// // ()	
378	D-WP(C)/24518/2026	STATE OF ODISHA SUBASH CHANDRA SAHU VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// // ()	
379	D-ABLAPL/15433/2026	STATE OF ODISHA BIRANCHI DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SAHADEV KHUNTA /208 /2026 ()	
380	D-ABLAPL/15434/2026	STATE OF ODISHA RAKESH DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	//0 ()	
381	D-ABLAPL/15436/2026	STATE OF ODISHA MANORANJAN MAHALIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	//0 ()	
382	D-ABLAPL/15437/2026	STATE OF ODISHA LILI PATRA @ BINODINI VS STATE OF ODISHA	LAMBODAR ACHARI VS	BELLAGUNTHA /233 /2026 ()	
383	D-ABLAPL/15439/2026	STATE OF ODISHA ANANTA KHILLO VS STATE OF ODISHA	ARIJEET MISHRA VS	NANDAPUR /47 /2025 ()	
384	D-ABLAPL/15441/2026	STATE OF ODISHA BALARAM DHAL @ BALIA DHAL VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /180 /2026 ()	
385	D-ABLAPL/15442/2026	STATE OF ODISHA JASOBANTA @ JASHOBANTA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /243 /2026 ()	

**ORISSA HIGH COURT****FILING REPORT AS ON :22/05/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
386	D-ABLAPL/15443/2026	GOURI BEHERA VS STATE OF ODISHA	RAMAKANTA PANDA VS	KAMARDA /34 /2026 () //	AOD20240000348C202600015
387	D-ABLAPL/15446/2026	ARBAJ KHAN VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	TUREIKELA /56 /2026 () //	AOD20240000333C202600027
388	D-ABLAPL/15450/2026	UDAYANATH PRDHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /81 /2026 () //	
389	D-ABLAPL/15452/2026	SURENDRA KARMI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /78 /2026 () //	
390	D-ABLAPL/15454/2026	TAPAN KUMAR PANI VS STATE OF ODISHA	HARIPAD MOHANTY VS	TOMKA /57 /2026 () //	
391	D-ABLAPL/15458/2026	SK. SHAYRIYAZ NOOR VS STATE OF ODISHA	BISWANATH CHHOTARAY VS	BANKI /206 /2026 () //	
392	D-ABLAPL/15459/2026	MANOJ NAYAK VS STATE OF ODISHA	KARUNAKAR GAYA VS	TOMANDO /48 /2026 () //	
393	D-ABLAPL/15463/2026	HAUDA SINGH VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	UDALA /107 /2026 () //	
394	D-ABLAPL/15468/2026	FANI BHUSAN @ PHANI BHUSAN MANDAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /17 /2026 () //	
395	D-ABLAPL/15470/2026	SANTOSH KUMAR PANDA VS STATE OF ODISHA	MANASH RANJAN NAYAK VS	CAPITAL P.S. /219 /2026 () //	
396	D-ABLAPL/15471/2026	MUKESH SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /81 /2026 () //	
397	D-ABLAPL/15475/2026	ARUNA KUMAR DASH	HIMANSHU BHUSAN DASH	JAGATSINGPUR /213 /2026	

## ORISSA HIGH COURT

### FILING REPORT AS ON :22/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/15477/2026	SANGRAM PANDA	DURGADATTA MOHAPATRA	BRAHMAGIRI /113 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/15478/2026	TAPASWINI GHADAI	SUKANTA KUMAR NAYAK	BARI RAMCHANDRAPUR /151 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/15482/2026	RAMAKANTA NAYAK	SEJAL NAYAK	RAJKANIKA /172 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/15483/2026	SANTOSH KUMAR PRADHAN @ SANTOSH PRADHAN	JYOTIRMAYA SAHOO	SHERAGADA /81 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/15487/2026	BISWAJIT SAHOO	SAROJ KUMAR ROURAY	BHADRAK RURAL /389 /2026	AOD20240000656C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/15488/2026	PRAKASH SAHOO	PRADIPTA BEURA	GURUDIJHATIA /75 /2026	AOD20220004020C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/15494/2026	DURJYODHAN SETHI	JYOTIRMAYA SAHOO	NIRAKARPUR /179 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/15495/2026	JAHANARA BIBI @ BEGUM	SAMBIT PANIGRAHI	LAXMISAGAR P.S. /309 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/15496/2026	SK. SAHIL	SAMBIT PANIGRAHI	LAXMISAGAR P.S. /309 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/15497/2026	PANKAJA BEHERA	KARUNAKAR GAYA	PURUNAKATAK /154 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/15500/2026	BHAGYALAXMI PANDA	DEVASHIS PANDA	CUTTACK VIGILANCE /3 /2026	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/15505/2026	STATE OF ODISHA(VIG.) SWETAPADMA DHALSAMANTA VS	SOUMYAJYOTI BISWAL VS	// BADAGODA P.S. /73 /2026 ()	
410	D-ABLAPL/15507/2026	STATE OF ODISHA RITUPARNA JENA VS	OM PRAKASH SARAN VS	// // ()	AOR20220000371C202600060
411	D-ABLAPL/15512/2026	STATE OF ODISHA SARAT KUMAR DAS VS	OM PRAKASH SARAN VS	// DHENKANAL SADAR /739 /2024 ()	AOR20220000371C202600061
412	D-ABLAPL/15513/2026	STATE OF ODISHA MAHAPRASAD RAY VS	AMLAN MOHANTY VS	// BOLANGIR SADAR /135 /2026 ()	
413	D-ABLAPL/15514/2026	STATE OF ODISHA BISWARANJAN DAS VS	DEEPAK DAS VS	// CHANDABALI /195 /2026 ()	
414	D-ABLAPL/15516/2026	STATE OF ODISHA KUSHA BEHERA VS	DEEPAK RANJAN PARIDA VS	// HANDAPA /104 /2026 ()	
415	D-ABLAPL/15519/2026	STATE OF ODISHA BASANTI BARIK @ KUTINA DAS VS	SURYAKANTA DWIBEDI VS	// SORO /213 /2021 ()	
416	D-ABLAPL/15521/2026	STATE OF ODISHA SANTOSH @ SISIR KUMAR MANASINGH VS	SAROJ KUMAR DASH VS	// NIRAKARPUR /144 /2026 ()	
417	D-ABLAPL/15524/2026	STATE OF ODISHA ARUNA KUMAR DASH VS	HIMANSHU BHUSAN DASH VS	// JAGATSINGPUR /409 /2026 ()	
418	D-ABLAPL/15525/2026	STATE OF ODISHA GANDU PRADHAN VS	DEBASIS SARANGI VS	// BEGUNIAPADA /228 /2026 ()	
419	D-ABLAPL/15526/2026	STATE OF ODISHA BIDYADHARA BEHERA @ BIDYADHRA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /342 /2026 ()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/15529/2026	PRIYANSU BARIK VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	MAHABIROD /61 /2025 () //	
421	D-ABLAPL/15530/2026	MADHAB MAJHI @ MADHA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 () //	
422	D-ABLAPL/15531/2026	INDRAJIT MALLICK @ INDRAJIT MALLIK VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	/ /0 () //	
423	D-ABLAPL/15532/2026	BINOD NAYAK @ BINU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /294 /2026 () //	
424	D-ABLAPL/15533/2026	ALOKA KUMAR ROUT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
425	D-ABLAPL/15535/2026	SANATANA JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
426	D-ABLAPL/15538/2026	DINESH RANJAN LENKA VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	KHURDA SADAR /222 /2026 () //	
427	D-ABLAPL/15539/2026	PRABIN KUMAR PRADHAN VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	KHURDA SADAR /222 /2026 () //	
428	D-ABLAPL/15545/2026	KUNJA BIHARI PRADHAN VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /159 /2019 () //	
429	D-ABLAPL/15546/2026	SK MASROOR @ DABAR @ SK MASHROOR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	HINDOL /330 /2024 () //	
430	D-ABLAPL/15549/2026	JASHODA MOHANTY VS STATE OF ODISHA	RONIT GHOSH VS	SAMAL /17 /2026 () //	
431	D-ABLAPL/15550/2026	KUNJA BIHARI PRADHAN	ABHILASH MISHRA	SONEPUR /160 /2019	

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/15551/2026	SUDHANANDA NAYAK	SIDDHARTH GOUTAM DAS	TOMANDO /73 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/15553/2026	KUNJA BIHARI PRADHAN	ABHILASH MISHRA	SONEPUR /156 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/15561/2026	JAGADISH PATNAIK	JYOTI RANJAN DEO	VIGILANCE PS (BERHAMPUR) /2 /2026	AOR20220002834C202600019
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
435	D-ABLAPL/15562/2026	MANASH KUMAR MALLICK	SK JONED FAIZ	CYBER CRIME AND ECO. OFFENCE, CUTTACK /24 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/15564/2026	ASHOK MOHANTY	BHARAT BHUSAN ROUSTRAY	TALCHER TOWN /203 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/15566/2026	SRIKANT SWAIN	PRAVASH CHANDRA JENA	KHUNTUNI /30 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/15567/2026	RUDRA PRATAP MOHANTY	BIJAY JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/15568/2026	GUDU @ ABINASH BEHERA	PRAVASH CHANDRA JENA	KHURDA MODEL /431 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/15569/2026	SUDARSHAN PATRA	SUNIL KUMAR PANDA	SUKINDA /92 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/15570/2026	KAILASH KUMAR BHOI	SACHIDANANDA PADHEE	BHATILI /133 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/15571/2026	ABHISEK MAHAPATRA	BINAYA BHUSAN ROUSTRAY	NAYAPALLI P.S. /144 /2026	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/15572/2026	STATE OF ODISHA MANOJ KUMAR AGRAWAL VS	SACHIDANANDA PADHEE VS	// AMBABHONA /81 /2026 ()	
444	D-ABLAPL/15573/2026	STATE OF ODISHA MANOJ KUMAR AGRAWAL VS	SACHIDANANDA PADHEE VS	// AMBABHONA /82 /2026 ()	
445	D-ABLAPL/15576/2026	STATE OF ODISHA PRATAP CHANDRA JENA @ PARATAP JENA VS	SATYABRATA DASH VS	// KENDRAPARA SADAR /110 /2023 ()	
446	D-ABLAPL/15577/2026	STATE OF ODISHA MANOJ KUMAR AGRAWAL VS	SACHIDANANDA PADHEE VS	// BHATILI /131 /2026 ()	
447	D-ABLAPL/15578/2026	STATE OF ODISHA SK. NIZAM UDDIN @ NIZAM VS	SANTOSH CHANDRA ATABUDHI VS	// INFOCITY PS /380 /2026 ()	
448	D-ABLAPL/15580/2026	STATE OF ODISHA KAILASH KUMAR BHOI VS	SACHIDANANDA PADHEE VS	// BHATILI /132 /2026 ()	
449	D-ABLAPL/15581/2026	STATE OF ODISHA LOCKEY @ SUVENDU @ SUBHENDRA KUMAR DAS VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /537 /2024 ()	AOD2025000009C202600052
450	D-ABLAPL/15582/2026	STATE OF ODISHA PARBATI NAYAK @ LAHARI VS	SAMVIT MOHANTY VS	// TIRTOL /250 /2026 ()	
451	D-ABLAPL/15583/2026	STATE OF ODISHA RAHUL NAYAK VS STATE OF ODISHA	RAKESH RANJAN DASH VS	// KHARABEL NAGAR P.S. /146 /2026 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :22/05/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/24238/2026 ADMLS/2/2026	BLACK HILLS FZCO MP	PRATIK DASH	13/2026
2	D-ADMLS/24238/2026 ADMLS/2/2026	BLACK HILLS FZCO MP	PRATIK DASH	14/2026
3	D-ITA/24388/2026 ITA/ /	JHADESWAR MANDAL MP	KAJAL SAHOO	15/2026
4	D-OTAPL/24321/2026 OTAPL/ /	PRINCIPAL COMMISSIONER OF CENTRAL MP	<del>BISMANANDA CENTRAL INDUSTRIES LTD., BANO</del> BANESWAR	23/2026
5	D-OTAPL/24328/2026 OTAPL/ /	PRINCIPAL COMMISSIONER OF CENTRAL MP	<del>BISMANANDA CENTRAL INDUSTRIES LTD., BANO</del> BANESWAR	24/2026
6	D-OTAPL/24328/2026 OTAPL/ /	PRINCIPAL COMMISSIONER OF CENTRAL MP	<del>BISMANANDA CENTRAL INDUSTRIES LTD., BANO</del> BANESWAR	25/2026
7	D-SAO/24442/2026 SAO/ /	CHINMAYEE PATTNAIK MP	SOUMYA MISHRA	38/2026
8	D-TRPCRL/15587/2026 TRPCRL/ /	PRAVASINI ROUT MP	TUSAR KUMAR MISHRA	40/2026
9	D-MSA/24340/2026 MSA/ /	M/S. REETA STRUCTURALS PVT. LTD. MP	AMIT PRASAD BOSE	41/2026
10	D-TRPCRL/15594/2026 TRPCRL/ /	DEVJANI MISHRA MP	JYOTI PATNAIK	41/2026
11	D-MSA/24381/2026 MSA/ /	BHAWANI APARTMENT PRIVATE LTD., BBSR MP	PRIT PRASAD BOSE	42/2026
12	D-STREV/24386/2026 STREV/ /	M/S. RK ENTERPRISES MP	KAJAL SAHOO	42/2026
13	D-MSA/24381/2026 MSA/ /	BHAWANI APARTMENT PRIVATE LTD., BBSR MP	PRIT PRASAD BOSE	43/2026
14	D-STREV/24386/2026 STREV/ /	M/S. RK ENTERPRISES MP	KAJAL SAHOO	43/2026
15	D-STREV/24386/2026 STREV/ /	M/S. RK ENTERPRISES MP	KAJAL SAHOO	44/2026
16	D-CRLLP/15540/2026 CRLLP/ /	STATE OF ODISHA MP	UDIT RANJAN JENA, A.G.A.	46/2026
17	D-LAA/24256/2026 LAA/ /	ASWINI PUJAHARI MP	RABINDRA NATH DEBATA	184/2026
18	D-LAA/24349/2026 LAA/ /	MANI PRASAD SAMANTA MP	RABINDRANATH PRUSTY	185/2026
19	D-TRP(C)/24332/2026 TRP(C)/ /	SASWATI MALLA MP	PRATAP CHANDRA MISHRA	186/2026
20	D-TRP(C)/24406/2026 TRP(C)/ /	PURNIMA BAIYARI MP	SARITA DAS	187/2026
21	D-RPFAM/24355/2026 RPFAM/ /	RAMAKANTA PRUSTY MP	HARISH CHANDRA SAHOO	223/2026
22	D-RPFAM/24498/2026 RPFAM/ /	JAGANNATH@JAGARNATH PRADHAN MP	AKSHAYA KUMAR SAHOO	224/2026
23	D-RVWPET/24327/2026 RVWPET/ /	DASAMUKHI APPALASWAMY @ D. APPU MP	<del>IASWANI KRISHNA</del>	277/2026
24	D-MATA/24272/2026 MATA/ /	SIDHHARTH BEHERA MP	ANSHUMAN DAS	325/2026
25	D-MATA/24272/2026 MATA/ /	SIDHHARTH BEHERA MP	ANSHUMAN DAS	326/2026
26	D-MATA/28867/2025	ABHIMANYU NAYAK	PRAVAT KUMAR MOHANTY	

	MATA/301/2025	MP		327/2026
27	D-MATA/44777/2024	NRUSINGHA CHARAN MOHAPATRA	JAGANNATH SENAPATI, D.SENAPATI	
	MATA/381/2024	MP		328/2026
28	D-MATA/24348/2026	DEEPAK RANJAN SUTAR@DIPAK RANJAN SUTAR	ANURANJAN DHAL	
	MATA/ /	MP		329/2026
29	D-MATA/24484/2026	KALPITA MOHANTY	SISIR DAS	
	MATA/ /	MP		330/2026
30	D-MATA/24484/2026	KALPITA MOHANTY	SISIR DAS	
	MATA/ /	MP		331/2026
31	D-CONTC/24354/2024	SUDARSAN MOHANTY		
	CONTC/4562/2024	MP		371/2026
32	D-CONTC/15341/2025	DR. DURGA SANKAR DASH		
	CONTC/2018/2025	MP		372/2026
33	D-CONTC/10591/2026	MANAGOBINDA BARIK	M/S PRADIPTA KISHORA BHUYAN	
	CONTC/1840/2026	MP		373/2026
34	D-CONTC/11371/2025	PRAKASH KUMAR GHADAI		
	CONTC/1434/2025	MP		374/2026
35	D-CONTC/6169/2023	RANJIT KUMAR JENA	ADV., NIRANJAN LENKA	
	CONTC/6169/2023	MP		375/2026
36	D-BLAPL/14491/2026	SATYA BRATA MOHANTY @ MILU	BIBHUTI BHUSAN CHOUDHURY	
	BLAPL/4961/2026	MP		384/2026
37	D-BLAPL/15520/2026	CHITTARANJAN BEHERA	TANMAYA KUMAR MOHANTY	
	BLAPL/ /	MP		385/2026
38	D-CRLREV/15517/2026	RAJ KISHORE PADHI	DAMODAR PATRA	
	CRLREV/ /	MP		633/2026
39	D-CRLREV/15552/2026	KESHABA BHATRA	TUKUNA KUMAR MISHRA	
	CRLREV/ /	MP		634/2026
40	D-CRLREV/15552/2026	KESHABA BHATRA	TUKUNA KUMAR MISHRA	
	CRLREV/ /	MP		635/2026
41	D-CRLREV/15552/2026	KESHABA BHATRA	TUKUNA KUMAR MISHRA	
	CRLREV/ /	MP		636/2026
42	D-RSA/181/2022	KESHAB CHANDRA DASH	PRAFULLA KUMAR RATH	
	RSA/181/2022	MP		861/2026
43	D-RSA/24293/2026	LOKANATH PRADHAN	PRAJIT KUMAR PRADHAN	
	RSA/ /	MP		862/2026
44	D-RSA/473/2004	BAPTIST CHURCH	M/S S.S.RAO(SR.ADV.), B.K.MOHANTY, S.SAILAJA	
	RSA/473/2004	MP		863/2026
45	D-RSA/32/2008	MADHUSUDAN DAS	M/S.B.H.MOHANTY, DWARIKA PRASAD MOHANTY	
	RSA/32/2008	MP		864/2026
46	D-RSA/120/2019	SATYA PRAKASH SAMAL	AJODHYA RANJAN DASH	
	RSA/120/2019	MP		865/2026
47	D-FAO/24289/2026	BEBI @ INDULATA BEHERA	DIPTI RANJAN MOHAPATRA	
	FAO/ /	MP		878/2026
48	D-FAO/9285/2026	D.M., NATIONAL INSURANCE CO. LTD., BISSIPUR	BRAT SATPATHY	
	FAO/ /	MP		879/2026
49	D-FAO/24447/2026	THE MANAGER LEGAL, M/S. CHOLA MS GENERAL INSURANCE COMPANY LTD.,	BHUBANESWAR	
	FAO/ /	MP		880/2026
50	D-FAO/24452/2026	G.M., CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD., CHENNAI		
	FAO/ /	MP		881/2026
51	D-ABLAPL/14108/2026	GOUTTAM BARIK		
	ABLAPL/5471/2026	MP		902/2026
52	D-ABLAPL/14956/2026	PRAKASH TRIPATHY	BISWABHUSAN DAS	
	ABLAPL/5821/2026	MP		903/2026
53	D-ABLAPL/3482/2026	NITESH PRADHAN		
	ABLAPL/1832/2026	MP		904/2026
54	D-ABLAPL/9064/2026	MANORAMA SAHOO		
	ABLAPL/3948/2026	MP		905/2026
55	D-ABLAPL/32932/2025	JAMUNA JENA		
	ABLAPL/12726/2025	MP		906/2026
56	D-ABLAPL/15495/2026	JAHANARA BIBI @ BEGUM	SAMBIT PANIGRAHI	
	ABLAPL/ /	MP		907/2026
57	D-ABLAPL/15496/2026	SK. SAHIL	SAMBIT PANIGRAHI	
	ABLAPL/ /	MP		908/2026

58	D-ABLAPL/6200/2026 ABLAPL/3338/2026	KIRTTAN @ KIRTAN CHANDRA PATRA MP		909/2026
59	D-ABLAPL/32909/2025 ABLAPL/12587/2025	RAHUL NAYAK MP		910/2026
60	D-CMP/24305/2026 CMP/ /	BISWANATH PARIDA MP	LAKSHMAN MISHRA	1015/2026
61	D-CMP/24308/2026 CMP/ /	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	1016/2026
62	D-CMP/24308/2026 CMP/ /	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	1017/2026
63	D-CMP/2946/2026 CMP/171/2026	AKSHAYA KUMAR SAHOO MP	MAMATA MISHRA	1018/2026
64	D-CMP/24459/2026 CMP/ /	MAHESH THAKUR MP	TUSAR KUMAR MISHRA	1019/2026
65	D-CMP/24467/2026 CMP/ /	MAHESH THAKUR MP	TUSAR KUMAR MISHRA	1020/2026
66	D-CMP/24496/2026 CMP/ /	MOHAMMAD ARSHAD HUSSAIN MP	SUSHANTA KUMAR JOSHI	1021/2026
67	D-CMP/24444/2026 CMP/ /	PRAKASH CHANDRA BEHERA MP	ASHOK KUMAR SAHOO	1022/2026
68	D-MACA/17943/2026 MACA/ /	HEMANTA KUMAR PATRI MP	KAPILA CHARAN NAYAK	1199/2026
69	D-MACA/24266/2026 MACA/ /	LEGAL MANAGER, NATIONAL INSURANCE CO.LTD., CUTTACK MP	PRASANTA KUMAR MAHALI	1200/2026
70	D-MACA/24266/2026 MACA/ /	LEGAL MANAGER, NATIONAL INSURANCE CO.LTD., CUTTACK MP	PRASANTA KUMAR MAHALI	1201/2026
71	D-MACA/24275/2026 MACA/ /	RANJITA PATRA MP	DURGA CHARAN DEY	1202/2026
72	D-MACA/24277/2026 MACA/ /	RANJITA PATRA MP	DURGA CHARAN DEY	1203/2026
73	D-MACA/24277/2026 MACA/ /	RANJITA PATRA MP	DURGA CHARAN DEY	1204/2026
74	D-MACA/24278/2026 MACA/ /	UDAYA NARAYAN PATRA MP	DURGA CHARAN DEY	1205/2026
75	D-MACA/23966/2026 MACA/ /	RAMA KRUSHNA SAHOO@TUKUNA MP	BIJAYA KUMAR SAHOO	1206/2026
76	D-MACA/24278/2026 MACA/ /	UDAYA NARAYAN PATRA MP	DURGA CHARAN DEY	1207/2026
77	D-MACA/24309/2026 MACA/ /	KAILASH DEI MP	JEEVANJYOTI MOHANTY	1208/2026
78	D-MACA/24311/2026 MACA/ /	BASANTILATA SWAIN MP	BINAYAK PRASAD MOHANTY	1209/2026
79	D-MACA/24311/2026 MACA/ /	BASANTILATA SWAIN MP	BINAYAK PRASAD MOHANTY	1210/2026
80	D-MACA/24312/2026 MACA/ /	RAJALAXMI DHIR MP	JEEVANJYOTI MOHANTY	1211/2026
81	D-MACA/24312/2026 MACA/ /	RAJALAXMI DHIR MP	JEEVANJYOTI MOHANTY	1212/2026
82	D-MACA/24322/2026 MACA/ /	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK MP	ANANTOSH SINHA	1213/2026
83	D-MACA/24329/2026 MACA/ /	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK MP	PRAKASH KUMAR MOHANTY	1214/2026
84	D-MACA/24329/2026 MACA/ /	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK MP	PRAKASH KUMAR MOHANTY	1215/2026
85	D-MACA/24329/2026 MACA/ /	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK MP	PRAKASH KUMAR MOHANTY	1216/2026
86	D-MACA/24368/2026 MACA/ /	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO.LTD., CUTTACK MP	BIBHANSANANDA CHOUDHARY	1217/2026
87	D-MACA/24359/2026 MACA/ /	NEW INDIA ASSURANCE CO.LTD., JEYPORE MP	AKON BHATTARI DAS	1218/2026
88	D-MACA/24368/2026 MACA/ /	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO.LTD., CUTTACK MP	BIBHANSANANDA CHOUDHARY	1219/2026
89	D-MACA/24368/2026	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO.LTD., CUTTACK	BIBHANSANANDA CHOUDHARY	

	MACA/ /	MP		1220/2026
90	D-MACA/24359/2026	NEW INDIA ASSURANCE CO.LTD., JEYPORE	KON BHITARI DAS	
	MACA/ /	MP		1221/2026
91	D-MACA/24359/2026	NEW INDIA ASSURANCE CO.LTD., JEYPORE	KON BHITARI DAS	
	MACA/ /	MP		1222/2026
92	D-MACA/24380/2026	THE D.M., RELIANCE GENERAL INSURANCE	CERUOM PRASAD TIDU BHUBANESWAR	
	MACA/ /	MP		1223/2026
93	D-MACA/24380/2026	THE D.M., RELIANCE GENERAL INSURANCE	CERUOM PRASAD TIDU BHUBANESWAR	
	MACA/ /	MP		1224/2026
94	D-MACA/24385/2026	THE D.M., NEW INDIA ASSURANCE COMPANY	GNRUJAPRABHAMPUR	
	MACA/ /	MP		1225/2026
95	D-MACA/24385/2026	THE D.M., NEW INDIA ASSURANCE COMPANY	GNRUJAPRABHAMPUR	
	MACA/ /	MP		1226/2026
96	D-MACA/24392/2026	THE D.M., NEW INDIA ASSURANCE COMPANY	GNRUJAPRABHAMPUR	
	MACA/ /	MP		1227/2026
97	D-MACA/24392/2026	THE D.M., NEW INDIA ASSURANCE COMPANY	GNRUJAPRABHAMPUR	
	MACA/ /	MP		1228/2026
98	D-MACA/24396/2026	THE ORENAL INSURANCE COMPANY LTD.	ORILUBANESWARTURTA	
	MACA/ /	MP		1229/2026
99	D-MACA/24396/2026	THE ORENAL INSURANCE COMPANY LTD.	ORILUBANESWARTURTA	
	MACA/ /	MP		1230/2026
100	D-MACA/24397/2026	REALENCE INSURANCE COMPANY LTD.,	BIRUBANESWARTURTA	
	MACA/ /	MP		1231/2026
101	D-MACA/24397/2026	REALENCE INSURANCE COMPANY LTD.,	BIRUBANESWARTURTA	
	MACA/ /	MP		1232/2026
102	D-MACA/24401/2026	THE D.M., RELIANCE GENERAL INSURANCE	CERUOM PRASAD TIDU KOLKATA	
	MACA/ /	MP		1233/2026
103	D-MACA/24401/2026	THE D.M., RELIANCE GENERAL INSURANCE	CERUOM PRASAD TIDU KOLKATA	
	MACA/ /	MP		1234/2026
104	D-MACA/24404/2026	THE D.M., RELIANCE GENERAL INSURANCE	CERUOM PRASAD TIDU MUMBAI	
	MACA/ /	MP		1235/2026
105	D-MACA/24404/2026	THE D.M., RELIANCE GENERAL INSURANCE	CERUOM PRASAD TIDU MUMBAI	
	MACA/ /	MP		1236/2026
106	D-MACA/24405/2026	D.M., RELIANCE GENERAL INSURANCE	COMPANYPRIASAD MUMBAI	
	MACA/ /	MP		1237/2026
107	D-MACA/24405/2026	D.M., RELIANCE GENERAL INSURANCE	COMPANYPRIASAD MUMBAI	
	MACA/ /	MP		1238/2026
108	D-MACA/24507/2026	CHANCHAL GARANAİK@CHANCHALA GARANAİK	AKMANSNA CHARYA	
	MACA/ /	MP		1239/2026
109	D-MACA/24511/2026	PARBATI SINGH	PRATAP KUMAR BEHERA	
	MACA/ /	MP		1240/2026
110	D-MACA/24507/2026	CHANCHAL GARANAİK@CHANCHALA GARANAİK	AKMANSNA CHARYA	
	MACA/ /	MP		1241/2026
111	D-MACA/24511/2026	PARBATI SINGH	PRATAP KUMAR BEHERA	
	MACA/ /	MP		1242/2026
112	D-MACA/24507/2026	CHANCHAL GARANAİK@CHANCHALA GARANAİK	AKMANSNA CHARYA	
	MACA/ /	MP		1243/2026
113	D-CRLMC/13435/2026	AURO PRASAD MISHRA	LALATENDU DAS	
	CRLMC/1641/2026	MP		1364/2026
114	D-CRLMC/15430/2026	JAGANNATH PATRA @ BULU	HEMANTA KUAMR MOHANTA	
	CRLMC/1747/2026	MP		1365/2026
115	D-CRLMC/15472/2026	SWARAJ PADHI	PRATYUSHA NAIDU	
	CRLMC/ /	MP		1366/2026
116	D-CRLMC/15462/2026	RAMESH CHANDRA MOHANTY		
	CRLMC/ /	MP		1367/2026
117	D-CRLMC/11262/2026	BUNU @ DEEPAK @ RAHUL SWAIN	SANTOSH KUMAR MAHANTY	
	CRLMC/1383/2026	MP		1368/2026
118	D-CRLMC/15574/2026	MOHD. SHAUKAT ALI @ SHAUKAT ALI	PRAVIN KUMAR HOTA	
	CRLMC/ /	MP		1369/2026
119	D-CRLA/24134/2025	BIKASH MOHANTY	ANUPAM RATH	
	CRLA/951/2025	MP		1397/2026
120	D-CRLA/15451/2026	REHAN @ PHILIMAN SABAR	JYOTIRMAYA SAHOO	
	CRLA/ /	MP		1398/2026

121	D-CRLA/15451/2026 CRLA/ /	REHAN @ PHILIMAN SABAR MP	JYOTIRMAYA SAHOO	1399/2026
122	D-CRLA/15455/2026 CRLA/ /	BALARAM MAJHI MP	ARIJEET MISHRA	1400/2026
123	D-CRLA/15455/2026 CRLA/ /	BALARAM MAJHI MP	ARIJEET MISHRA	1401/2026
124	D-CRLA/12890/2026 CRLA/ /	PAPUNA KHANDAGIRI MP	SATYA NARAYAN MISHRA 4	1402/2026
125	D-CRLA/15498/2026 CRLA/ /	SUKANTA KISAN MP	BIJAYA KUMAR RAGADA	1403/2026
126	D-CRLA/15498/2026 CRLA/ /	SUKANTA KISAN MP	BIJAYA KUMAR RAGADA	1404/2026
127	D-CRLA/40602/2025 CRLA/6/2026	LAXMIDHAR MOHAPATRA MP	BIRAJA PRASAD TRIPATHY	1405/2026
128	D-CRLA/15490/2026 CRLA/ /	RANJIT @ DUSMANTA BHOI MP	BHABANI SANKAR DAS	1406/2026
129	D-CRLA/15490/2026 CRLA/ /	RANJIT @ DUSMANTA BHOI MP	BHABANI SANKAR DAS	1407/2026
130	D-CRLA/184/2014 CRLA/184/2014	PRAFULLA K.PANIGRAHI MP	M/S.GOPAL KR.MOHANTY	1408/2026
131	D-CRLA/184/2014 CRLA/184/2014	PRAFULLA K.PANIGRAHI MP	M/S.GOPAL KR.MOHANTY	1409/2026
132	D-CRLA/12205/2025 CRLA/518/2025	SANJEEB MUGRI MP	DURGA PRASAD S.MALLICK	1410/2026
133	D-CRLA/21209/2024 CRLA/702/2024	P.ADILAXMI MP	JYOTI RANJAN DEO	1411/2026
134	D-CRLA/21209/2024 CRLA/702/2024	P.ADILAXMI MP	JYOTI RANJAN DEO	1412/2026
135	D-CRLA/744/2017 CRLA/744/2017	P.ADI LAXMI MP	M/S.PRAVAT RANJAN DASH, JYOTI RANJAN DEO	1413/2026
136	D-CRLA/744/2017 CRLA/744/2017	P.ADI LAXMI MP	M/S.PRAVAT RANJAN DASH	1414/2026
137	D-WA/24226/2026 WA/ /	SECRETARY HOME DEPARTMENT MP	SASWAT DAS,A.G.A	1876/2026
138	D-WA/24226/2026 WA/ /	SECRETARY HOME DEPARTMENT MP	SASWAT DAS,A.G.A	1877/2026
139	D-WA/24302/2026 WA/ /	RANJAN KUMAR SATPATHY MP	LALATENDU SAMAL	1878/2026
140	D-WA/24323/2026 WA/ /	PRATAP CHANDRA NAYAK MP	MANOJ KUMAR MOHANTY	1879/2026
141	D-WA/24503/2026 WA/ /	MD. AFSR HOSSAIN MP	SIVA SANKAR CHAINI	1880/2026
142	D-WA/24503/2026 WA/ /	MD. AFSR HOSSAIN MP	SIVA SANKAR CHAINI	1881/2026
143	D-WP(C)/24236/2026 WP(C)/16652/2026	KRUSHNA CHANDRA SETHI MP	TRILOCHAN NANDA	10055/2026
144	D-WP(C)/24235/2026 WP(C)/ /	ELEENA DASH MP	SRINIVAS MOHANTY	10056/2026
145	D-WP(C)/24237/2026 WP(C)/ /	M/S. DHILLION CONSTRUCTION PVT. LTD MP	<del>KRUSHNA CHANDRA JENA</del>	10057/2026
146	D-WP(C)/19039/2017 WP(C)/19039/2017	LAXMIDHAR BEHERA MP	M/S.S.K.NAYAK	10058/2026
147	D-WP(C)/24240/2026 WP(C)/ /	CHHABINDRA NATH SAHOO MP	PRASANTA KUMAR DAS	10059/2026
148	D-WP(C)/24118/2026 WP(C)/16545/2026	T. SACHIN SUBUDHI MP	P.ANUP DASH	10060/2026
149	D-WP(C)/21152/2026 WP(C)/14836/2026	M/S LIFELINE MULTI VENTURES PVT. LTD MP	<del>DEBANKESWAR</del>	10061/2026
150	D-WP(C)/24119/2026 WP(C)/16546/2026	T. SACHIN SUBUDHI MP	P.ANUP DASH	10062/2026
151	D-WP(C)/14170/2026 WP(C)/11844/2026	SANGHAMITRA SAHOO MP	SIDHESWAR MALLIK	10063/2026
152	D-WP(C)/24245/2026	JITENDRA PRADHAN	RASHMI RANJAN SATAPATHY	

	WP(C)/16749/2026	MP		10064/2026
153	D-WP(C)/4429/2026 WP(C)/3824/2026	BISHNU CHARAN ROUT MP	D.MOHAPATRA	10065/2026
154	D-WP(C)/50672/2025 WP(C)/36467/2025	ARAKHITA SWAIN MP	SHYAMANANDA JENA	10066/2026
155	D-WP(C)/15386/2026 WP(C)/11279/2026	VIKAS SINGH MP	SAIBRATA RATH	10067/2026
156	D-WP(C)/20826/2026 WP(C)/15334/2026	BARSARANI SETHI MP	SURESH KUMAR PANDA	10068/2026
157	D-WP(C)/23352/2023 WP(C)/23352/2023	ADHIR KUMAR DUTTA MP	SAMVIT MOHANTY	10069/2026
158	D-WP(C)/24261/2026 WP(C)/ /	SAGAR RANJAN ROUT MP	RASHMI RANJAN SATAPATHY	10070/2026
159	D-WP(C)/11093/2026 WP(C)/8067/2026	DUSMANTA KUMAR BARIK MP		10071/2026
160	D-WP(C)/11663/2026 WP(C)/8413/2026	ANJAN KUMAR KAR MP		10072/2026
161	D-WP(C)/24282/2026 WP(C)/ /	ANITA TRIPATHY MP	KRISHNA CHANDRA SAHU	10073/2026
162	D-WP(C)/21355/2026 WP(C)/ /	SANJAY KUMAR DEO MP	CHANDRAKANTA NAYAK	10074/2026
163	D-WP(C)/24299/2026 WP(C)/ /	M/S.GANJAM GALAXY BHAPUR BARKAT MP	PADMSUREE, GANAPATI PADMSUREE, GANAPATI	10075/2026
164	D-WP(C)/24300/2026 WP(C)/ /	M/S MAA BUDHI ENTERPRISES, ANGUL MP	MADHAB LAL AGARWAL	10076/2026
165	D-WP(C)/24301/2026 WP(C)/ /	DEBASHIS DHALI MP	PRINOY MOHANTY	10077/2026
166	D-WP(C)/43081/2024 WP(C)/25294/2024	KALYANI DAS MP		10078/2026
167	D-WP(C)/24307/2026 WP(C)/ /	M/S.SHREE SHIVA SHAMBHU SALES, GANAPATI MP	PADMALAYA MOHAPATRA	10079/2026
168	D-WP(C)/24316/2026 WP(C)/ /	SUDHANSU SEKHAR ROUL MP	MANOJ KUMAR MOHANTY	10080/2026
169	D-WP(C)/24320/2026 WP(C)/ /	BALARAM DEHURY MP	MANOJ KUMAR MOHANTY	10081/2026
170	D-WP(C)/24319/2026 WP(C)/ /	INDRAMANI SETHI MP	MANOJ KUMAR MOHANTY	10082/2026
171	D-WP(C)/11665/2026 WP(C)/8414/2026	MRUTYUNJAY MANDOI MP		10083/2026
172	D-WP(C)/24324/2026 WP(C)/ /	CHITTARANJAN KHATUA MP	MANOJ KUMAR MOHANTY	10084/2026
173	D-WP(C)/11667/2026 WP(C)/8417/2026	SATYAJIT MOHANTY MP		10085/2026
174	D-WP(C)/22943/2026 WP(C)/ /	KANHU CHARAN MALLICK MP	BAIJAYANTI MOHANTY	10086/2026
175	D-WP(C)/50415/2025 WP(C)/35523/2025	S.SACHIDANANDA ACHARYA MP		10087/2026
176	D-WP(C)/24318/2026 WP(C)/ /	BIJAY KUMAR DEHURY MP	MANOJ KUMAR MOHANTY	10088/2026
177	D-WP(C)/11079/2026 WP(C)/8131/2026	PRADYUMNA KUMAR DAS MP	PRAVAT KUMAR MUDULI	10089/2026
178	D-WP(C)/24339/2026 WP(C)/ /	LOPAMUDRA ROUT MP	MD. GOLAM MADANI	10090/2026
179	D-WP(C)/19767/2024 WP(C)/11344/2024	KARTIK CHANDRA JENA MP	SWAPNIL ROY	10091/2026
180	D-WP(C)/16455/2026 WP(C)/12133/2026	BIJAYA KUMAR PARIDA MP		10092/2026
181	D-WP(C)/24341/2026 WP(C)/16752/2026	SARBESWAR DAS MP	MD. GOLAM MADANI	10093/2026
182	D-WP(C)/24346/2026 WP(C)/ /	SOUMYA SYLKA SAHOO MP	SOUMYA RANJAN MOHANTY	10094/2026
183	D-WP(C)/15846/2007 WP(C)/15846/2007	STATE OF ORISSA MP		10095/2026

184	D-WP(C)/24353/2026 WP(C)/ /	NIRANJAN SAHU MP	VIVEKANANDA JENA	10096/2026
185	D-WP(C)/24370/2026 WP(C)/ /	JASHIPUR SERVICE CO-OPERATIVE SOCIETY MP	PRASANTA BHADRAK JENA	10097/2026
186	D-WP(C)/24362/2026 WP(C)/ /	M/S DILLIP KUMAR BARIK MP	KAJAL SAHOO	10098/2026
187	D-WP(C)/24371/2026 WP(C)/ /	LAMBODAR BARSAL MP	JAJATI KESHARI KHUNTIA	10099/2026
188	D-WP(C)/24375/2026 WP(C)/ /	JITENDRA BALIARSINGH MP	PRAKASH KUMAR MISHRA	10100/2026
189	D-WP(C)/24378/2026 WP(C)/ /	KAUSHALYA MANDAL MP	MAHESWAR MOHANTY	10101/2026
190	D-WP(C)/24382/2026 WP(C)/ /	DHANSAR SERVICE CO-OPERATIVE SOCIETY MP	ETIKRAM CHANDRA GHADEI	10102/2026
191	D-WP(C)/24384/2026 WP(C)/ /	UNION OF INDIA MP	RAKESH BEHERA	10103/2026
192	D-WP(C)/3480/2026 WP(C)/3323/2026	M/S LINGARAJ INFRASTRUCTURE PVT LTD. MP	M.B.MANJESWAR DASH	10104/2026
193	D-WP(C)/24390/2026 WP(C)/ /	JAJNESWAR DASH MP	PRONoy MOHANTY	10105/2026
194	D-WP(C)/24394/2026 WP(C)/ /	SHAIKH AJHARUDDIN MP	BISWABIHARI MOHANTY	10106/2026
195	D-WP(C)/24391/2026 WP(C)/16751/2026	HARISH CHANDRA DASH MP	M.B.SMRUTIRANJAN	10107/2026
196	D-WP(C)/24398/2026 WP(C)/ /	JAJNESWAR DASH MP	PRONoy MOHANTY	10108/2026
197	D-WP(C)/24399/2026 WP(C)/ /	SUPTIMAYEE ACHARYA MP	SUBRAT SATPATHY	10109/2026
198	D-WP(C)/24402/2026 WP(C)/ /	M/S.UTKAL FLOUR MILLS PVT.LTD., BHASER MP	SHISH PATTANAIAK	10110/2026
199	D-WP(C)/24413/2026 WP(C)/ /	SARMISTHA DASH MP	SAIBRATA RATH	10111/2026
200	D-WP(C)/24414/2026 WP(C)/ /	DR.DIPTIMAYEE JENA MP	AVIJIT MISHRA	10112/2026
201	D-WP(C)/19301/2026 WP(C)/13221/2026	ABHISEK PATTANAIAK MP	PRASANTA KUMAR MISHRA	10113/2026
202	D-WP(C)/24415/2026 WP(C)/ /	SARMISTHA DASH MP	SAIBRATA RATH	10114/2026
203	D-WP(C)/19232/2026 WP(C)/13374/2026	MANOJ PRASAD MINZ MP	AVIJIT PATNAIK	10115/2026
204	D-WP(C)/24416/2026 WP(C)/ /	SAMSON HANSDAH MP	NIRANJAN LENKA	10116/2026
205	D-WP(C)/19670/2026 WP(C)/13569/2026	RAJIB LOCHAN PARHI MP	DILLIP KUMAR MOHAPATRA	10117/2026
206	D-WP(C)/17795/2026 WP(C)/12695/2026	JOGENDRA KUMAR SAHOO MP	ASHOK KUMAR MOHAPATRA	10118/2026
207	D-WP(C)/24420/2026 WP(C)/ /	BIPIN BIHARI BEHERA MP	BIJAY KUMAR MISHRA	10119/2026
208	D-WP(C)/24421/2026 WP(C)/ /	M/S HOTEL MOONLIGHT, BALASORE MP	SAIBRATA RATH	10120/2026
209	D-WP(C)/24426/2026 WP(C)/ /	HOTEL NISHI PVT. LTD., BALASORE MP	SAIBRATA RATH	10121/2026
210	D-WP(C)/24407/2026 WP(C)/ /	M/S.GO PLANET, BERHAMPUR MP	PADMALAYA MOHAPATRA	10122/2026
211	D-WP(C)/28968/2025 WP(C)/20219/2025	MINAKSHI PRADHAN MP	AGA, M/S.SUNSHIINE ANAND SWAIN, A.CH.SWAIN	10123/2026
212	D-WP(C)/11741/2023 WP(C)/11741/2023	RAMESH CHANDRA MAJHI MP		10124/2026
213	D-WP(C)/24428/2026 WP(C)/ /	SANJAY KUMAR JENA MP	ARUN KUMAR PATRA	10125/2026
214	D-WP(C)/8321/2026 WP(C)/7319/2026	LAXMI DHAR MOHANTY MP	JAGAJIBAN PRADHAN	10126/2026
215	D-WP(C)/19372/2025	KUNAL KISHORE DAS	NIRANJAN NAYAK	

	WP(C)/14566/2025	MP		10127/2026
216	D-WP(C)/24454/2026 WP(C)/ /	M/S. SRILAKSHMI ANDAWARPU, GANJAMPADMALAYA MOHAPATRA MP		10128/2026
217	D-WP(C)/24457/2026 WP(C)/ /	SIVA MAJHI MP	CHITTA RANJAN LENKA	10129/2026
218	D-WP(C)/24458/2026 WP(C)/ /	DEBENDRA SAHOO MP	SOUMYA MISHRA	10130/2026
219	D-WP(C)/24461/2026 WP(C)/ /	SASMITA JENA MP	KUNAL KUMAR SWAIN	10131/2026
220	D-WP(C)/1758/2025 WP(C)/2046/2025	RABI BEHERA MP	ABHILASH MISHRA	10132/2026
221	D-WP(C)/24436/2026 WP(C)/ /	M/S HARILAL AGARWALLA MP	KAJAL SAHOO	10133/2026
222	D-WP(C)/24477/2026 WP(C)/ /	ORISSA METALIKS PRIVATE LIMITED, KOLKATA, WEST BENGAL MP	KOKIL RANJAN MONGANTY	10134/2026
223	D-WP(C)/24482/2026 WP(C)/ /	SITESH KUMAR BEHERA MP	SAIBRATA RATH	10135/2026
224	D-WP(C)/24488/2026 WP(C)/ /	AMARENDRA DASH MP	SUDHEER KUMAR SAHOO	10136/2026
225	D-WP(C)/24491/2026 WP(C)/ /	SASHI BHUSAN ROUT MP	SAIBRATA RATH	10137/2026
226	D-WP(C)/24497/2026 WP(C)/ /	HARENDRA BARAL MP	SAIBRATA RATH	10138/2026
227	D-WP(C)/24499/2026 WP(C)/ /	PRASANT PRADHAN MP	SAIBRATA RATH	10139/2026
228	D-WP(C)/24501/2026 WP(C)/ /	DR. JYOTI PRASAD DASH MP	SAIBRATA RATH	10140/2026
229	D-WP(C)/24505/2026 WP(C)/ /	MANAS KUMAR NAYAK MP	SAIBRATA RATH	10141/2026
230	D-WP(C)/24508/2026 WP(C)/ /	DEBENDRA SAHOO MP	SOUMYA MISHRA	10142/2026
231	D-WP(C)/50372/2025 WP(C)/16753/2026	CHANDANA SWAIN MP	BHAGABAN BEHERA	10143/2026
232	D-WP(C)/24512/2026 WP(C)/ /	MAA KALARAIFULA PRIMARY FISHERMEN COOPERATIVE SOCIETY LTD, BHADRAK MP		10144/2026
233	D-WP(C)/24514/2026 WP(C)/ /	VIVEK SINGH MP	SWAPNA KUMAR OJHA	10145/2026
234	D-WP(C)/24515/2026 WP(C)/ /	BELABHUMI PRIMARY FISHERMEN COOPERATIVE SOCIETY LTD, BHADRAK MP		10146/2026